

JAIPUR DEVELOPMENT AUTHORITY, JAIPUR

Compliance of Hon'ble NGT order dated 15.12.2022 In Original Application no. 80/2021(CZ) MA No. 03/2022 (CZ)

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Item No. 01

Court No. 1

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIRD FLOOR, ARERA HILLS**

(Through Video Conferencing)

M.A. No.03/2022(CZ)
IN
Original Application No. 80/2021 (CZ)

Captain Satyender Kumar Singh

Applicant

Versus

State of Rajasthan & Ors.

Respondent(s)

Date of hearing: 15.12.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. The matter has been taken up to consider report filed pursuant to earlier order of the Tribunal dated 25.04.2022 about compliance status of directions of the Tribunal. By the said order, the Tribunal considered grievance against violation of the mandate of the Water (Prevention and Control of Pollution) Act, 1974 by discharge of untreated sewage river Bandi, to the detriment of environment and public health. According to the Applicant, STP set up and operated by Jaipur Development Authority (JDA) at Gajadharpura, Kalwar Road, Jaipur, for treatment of sewage in the nearby area was not functioning properly and untreated sewage was discharged in the river.

2. The Tribunal issued notice to the parties and also sought a factual report from a joint Committee of CPCB and State PCB. Report dated 03.01.2022 showed deficiencies in compliance of environmental norms. On consideration of report, the Tribunal first passed order dated 28.01.2022 requiring remedial action and finally order dated 25.04.2022 was passed as follows:-

*“7. We have considered the rival submission. The issue for consideration is the liability for violation of environmental norms on account of discharge of untreated sewage in the river as found by the joint Committee of CPCB and State PCB. The said report of the Committee has not been challenged. We accept the same in view of constitution of the Committee which has verified facts on the spot. **The report shows deficiencies in functioning of STP resulting in discharge of untreated sewage in the river to the detriment of public health and environment, which is an offence under the law. The non-compliances include two Bypasses without being permitted in CTO, disposal of effluents into river Pali instead of there being atleast a ferti-irrigation plan, improper management of sludge, poor recovery of biogas, damaged conveyance system for carriage of effluents which is leading to inundation and further disposal of untreated effluents into final conduit (channel) showing BOD reaching to 220 mg/l. It appears that dosing of chlorine for disinfection of effluent with higher BOD level may result in formation of organo halogens like tri halo methane which are carcinogenic in nature. Instead of utilising effluents for industrial purpose, industries are reportedly allowed to discharge into sewers, irrespective of nature of effluents. The JDA acknowledges the violation by taking the plea that the STP will be upgraded in 2024. Its stand that there is discharge of effluents or other waste by industries and stone crushers may be looked into by the statutory regulators and action taken as per law but JDA has to be held accountable for continuing violations, apart from being required to remedy the violations at the earliest and not leisurely as proposed by it.**”*

3. In pursuance of above, report of compliance status has been filed on 22.09.2022 that the norms are still not being achieved, domestic sewage and effluents are still being discharged into the river and restoration plan is yet to be executed by the JDA. Progress report of compliance status as on June 2022 has been filed as annexure-5 which is as follows:-

“Compliance of Restitution Plan in NGT O.A. 80 of 2021 (CZ) w.r.t. STP, River Bandi, Treated water management

S.N O.	Action required	Responsible Agency	Execution Agency	Probable outcome	Compliance Status
Immediate Action required (with in 1 month)					
1.	Stopping the STP Bypass and installation of digital flow meters on the bypass line.	JDA	JDA	No discharge of untreated/partially treated effluent Other than the rainwater	In the matter it is submitted that Flow Meter & CC TV Camera on Inlet point will be installed very soon.
2.	Identification of the units operating in non-industrial areas / industrial areas and discharging wastewater reaching this STP.	JDA (non-industrial area) and RSPCB in association with JDA (industrial area)	JDA (non-industrial area) RSPCB (industrial area)	No industrial effluent will meet the sewer, which will result in an improvement in treatment	In this regard, JDA is trying to identify the local units at own level through STP O&M agency. In this regards, when chemical water reaches at STP then its trying to trap through open the sewer manhole at particular interval so that a reach may be fixed/identified. Senior Regional Manager of RIICO was contacted by RSPCB to explore the possibility of discharge of colour effluent to the STP and no units found operating in the industrial area that may discharge colored effluent in sewer drain.
3.	Identification of the units operate on the left bank of river Bandi for their sewer discharge and ensure a treatment in STP or provide septic tank	RSPCB & JDA	JDA, RSPCB & respective unit	No direct discharge of untreated sewer in river Bandi	M/s Natani polymers unit has been identified. A show cause notice for intended direction for closure under Air and Water act has been issued on 26/07/2022.

4.	Unit-wise Performance Assessment (composit sampling) of the STP w.r.t. Quality of treatment, Energy consumption, optimize Chlorine dosing biogas generation potential etc.	RSPCB to provide facility on chartgeable basis and expenses to be borne by JDA.	JDA with some educational institute	Help in Developing an effective improvement plan	Malviya Institute of Technology (MNIT) was requested for unit wise performance assessment. In this regards, a field visit was made with MNIT Professors on dated 09.09.2022 (Photograph are enclosed at Annexure-I) and they suggest some suggestion for which few test shall be conducted and required amount of consultancy shall be deposited by JDA to MNIT after quotation received from MNIT. In addition to this, for composite sampling (paid), JDA has already deposited requisite amount to RSPCB vide letter no. D-396 dated 26.08.2022 (Copy Enclosed at Annexure-XII A & B).
5.	Construction of Sludge drying/storage area	JDA	JDA	Proper Management of sludge	In the matter it is submitted that, as per discussion during the joint visit, sludge is being collected in Poly Bags as Temporary arrangement (Photographs Enclosed at Annexure-II). Till up-gradation work completed.
6.	Detection & Repairing of leakages of biogas holder tank	JDA	JDA	Production of biogas	The leakage of Bio gas pipe line was found through soap water method which has been rectified. It was rectified by replacing of damaged gaskets and repairing of valve. It is also submitted that The Gas flair unit is also in function (Photographs are enclosed at Annexure-III). At present, there is no measuring unit installed in the existing system for measurement.
7.	Repair the flow meters, the sensor installed	JDA	JDA	Effective data logging	Work has been completed and all sensors are in working condition at present. Photos of working sensor and flow meters are enclosed as Annexure-IV.

8.	Cleaning of sludge from the river bed	JDA	JDA	Cleaning of river Bed and Reduction in odourous environment	In this regard to take the initial action Rs. 5.00 Lakh Annexure-V work order has been issued (Annexure-IVA) and as far as concerned removal of the sludge, there is no site to dispose the same due to opposition of peoples. At present there is no foul smell on the sludge sports.
Short term (1-3 months)					
1.	Procure and installation of OCEMS with server connectivity with RSPCB, CPCB	JDA	JDA	Continuous data dissemination	OCEMS has installed at STP which is under trial. RSPCB has also requested to provide necessary direction to link the data with online server vide letter no. D-382 dated 03.08.2022. The RSPCB has replied by Email on 22.08.2022 to deposit fee for configuration with the Online Monitoring Portal of the State Board as per Office order dated 10.09.2021 and RSPCB also directed to JDAfor submit a filled Pre Deployment Checklist for the applicable parameters. Reply to RSPCB with requisite fees shall be deposited soon with filled pre Deployment Checklist as desire. <i>Detail of Purchase order and installation report is enclose as Annexure-VI.</i>
2.	Introduction of treatment improvising strategy viz. sludge cleaning of PST, SST & other tanks	JDA	JDA	Improved treatment quality	Work has been completed and detail is <i>enclosed as Annexure-VII with Photographs.</i>
3.	Repair & optimize the chlorine dosing	JDA	JDA	Optimized chlorine dosing	Chlorine dosing is regularly being done by JDA. Detail of Chlorine and <i>photographs of CCT and Chlorine tanks are enclosed at Annexure-VIII.</i>

4.	Survey of the Command area & users (stone crusher, township horticulture, irrigation, etc.) of the Treated wastewater and quantification of reuse potential	JDA	JDA& RSPCB along with Municipal Body	Record on the Command area and users	At present treated water of STP is being utilized by local farmers for farming purpose. Further action will be insure as per consultancy report received.
5.	Plan for supplying the treated wastewater to the identified users, IEC activities & revenue model	JDA	JDA	Plan for utilization of the wastewater along with Agricultural University	At present there is no township is located nearby.
6.	Survey & analysis of water quality of the open well/Dugwell on both banks of the river upto 15 Kms distance From the discharge point	JDA & RSPCB	RSPCB in coordination with JDA.	Th analysis Report shall provide insight into the present water quality and help in strategizing the restoration plan accordingly.	Survey of the water quality of the open well/Dugwell on both banks of the river up to 15 kms distance has been done and water samples collected on 25/07/2022 by RSPCB Officials.
Mid Term (4-12months)					
1.	Construction & Strengthening of Conveyance from Discharge point to finalpoint distance	JDA	JDA & identified agency	No accumulation of partially treated wastewater & reduced odor issue.	In this regard, for regular cleaning of earthen channel, work order has been issued. This is regular process and being maintained by JDA. <i>Work order copy and GPS location Photographs are being enclosed at Annexure-IX.</i>

2.	Arrangement of adequate tanker filling station for treated wastewater for utilization	JDA	JDA	The utilization of treated wastewater will increase with revenue generation	In the matter it is submitted that Tanker Filling Point has been developed (Annexure-X) at Site and Motor for Pumping from Treated Water Tank to Main Gate is being ordered. Tanker Filling Point shall be start at Main Gate when pump will receive at site (Approx. within 30 days Period).
Long term (1-2 years)					
1.	Upgradation of STP to SBR based technology	JDA	JDA	Achieve prescribed discharge standards	The consultancy firm has been appointed by JDA to prepare Detail Project Report (DPR). Work order copy is being enclosed at Annexure-XI . Although, firm has submitted Draft report as per NGT norms, which is under consideration.
Regular activity					
1.	Monthly monitoring of STP treatment quality	RSPCB	RSPCB	Provide data for devising a quality improvement plan	For sampling, JDA has already deposited requisite amount of Rs. 30,000.00 to RSPCB vide letter no. D-396 dated 26.08.2022 (Copy Enclosed at Annexure-XII A & B).
2.	Monitoring of THMs	RSPCB	Sampling by RSPCB/third party and expenses to be borne by JDA	Provide data for optimizing the quality of treatment	RSPCB lab does not have facility for monitoring THMs. Therefore JDA to arrange for testing of THMs from third party.
3.	Maintenance of the conveyance drain for treated wastewater	JDA	JDA & identified agency	No accumulation of the partially treated wastewater & no foul smell	In this regard, for regular cleaning of earthen channel, work order has been issued. This is regular process and being maintained by JDA. <i>Work order and GPS Photographs are enclosed at Annexure-IX.</i>

4.	Proper management of the logbooks on details Of effluent quantity, chemical use, biogas generation, electricity consumption, etc.	JDA	JDA & identified agency	Correct information shall guide in preparing the effective improvement plan	Record is being maintained by JDA. As desired, 3 months data is being attached at Annexure-XIII (A&B).
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NOTE:-It is also submitted that Sludge sample was already sent to Agriculture College, Jobner for testing purpose on dated 28.07.2022 as directed in the meeting held under the Chairmanship of District Collector on dated 27.07.2022. The matter was discussed with Professor Mr. L.R. Yadav, Agriculture College, Jobner for test result. He replied that sample will be tested in month of October when crops shall be start to grow up. Accordingly, sample shall be sent to him again in end of month September as direction received from him.

In addition to this, it is also submitted that JDA has appealed before Hon'ble Supreme Court (Bearing Diary Number 25365/2022, dated 16.08.2022 and enclosed at **Annexure-XIV**) against the order passed by Hon'ble NGT order 25.04.2022."

4. From the above, it is seen that unchecked violation of norms are continuing for which action has to be taken by the JDA as well as State PCB in terms of directions already issued. Due to deficiencies in STP, non-complying effluents are being discharged exceeding level of BOD and chlorination which affect the river water quality and the crops. Presently, on an average 24 MLD sewage is being treated against installed capacity of 30 MLD. Results of BOD being below 20 MLD need to be verified. No results of FC are given. Gap in sewage generation and the treatment (present capacity being 30 MLD) needs to be ascertained. Priority has to be to ensure utilization of treated sewage and lay down proper ferti-irrigation plan. Inter-departmental meeting between JDA, RICOH, Deptt of Industries, Agriculture and State PCB under the chairmanship of Additional Chief Secretary, Urban to finalize execution action plan on utilization of treated sewage is necessary, which may be held within one month.

5. Accordingly, we direct that further steps be taken for strict compliance of directions of this Tribunal which will be the responsibility of Vice Chairman, JDA and Member Secretary, State PCB. Report of compliance status, including deposit of compensation, as on 28.02.2023 be filed by March 15, 2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 28.03.2023.

A copy of this order be forwarded to the Vice Chairman JDA and Principal Secretary, State PCB by email for compliance.

Vice Chairman JDA and Principal Secretary, State PCB may remain present in person through video conferencing on the next date.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Prof. A. Senthil Vel, EM

December 15, 2022
M.A. No.03/2022(CZ)
IN Original Application No. 80/2021 (CZ)
AB

Compliance of Restitution Plan in NGT O.A. 80 of 2021 (CZ) w.r.t. STP, River Bandi, Treated Water Management

As on 08.03.2023

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
Immediate Action required (within 1 month)					
1.	Stopping the STP Bypass and installation of digital flow meters on the bypass line.	JDA	JDA	No discharge of untreated/partially treated effluent other than the rainwater	In the matter it is submitted that Flow Meter & CCT Bypass point of STP at Inlet have been installed. (Annexure-19).
2.	Identification of the units operating in non-industrial areas / industrial areas and discharging wastewater reaching this STP.	JDA (non-industrial area) and RSPCB in association with JDA (industrial area)	JDA (non-industrial area) RSPCB (industrial area)	No industrial effluent will meet the sewer, which will result in an improvement in treatment	In this regard, JDA is trying to identify the local unit own level through STP O&M agency. In this regard when chemical water reaches at STP then it's trying to trap through open the sewer manhole at particular interval so that a reach may be fixed/identified. In this matter, it is also submitted that illegal activities of industry or non-industry to be identified by the RSPCB. In this regard, letter has been again written to RSPCB other concerning department vide no. 569 dated 15.12.2022 (copy enclosed at Annexure-2).
3.	Identification of the units operate on the left bank of river Bandi for their sewer discharge and ensure a treatment in STP or provide septic tank	RSPCB & JDA	JDA, RSPCB & respective unit	No direct discharge of untreated sewer in river Bandi.	-

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
4.	Unit-wise Performance Assessment (composite sampling) of the STP w.r.t. Quality of treatment, Energy consumption, optimized Chlorine dosing biogas generation potential etc.	RSPCB to provide facility on chargeable basis and expenses to be borne by JDA.	JDA with some educational institute	Help in developing an effective improvement plan	In the matter it is submitted that unit wise performance (composite sampling) of the STP has already been done through RSPCB and reports are enclosed at Annexure-1 . The reports are found satisfactory. It is also submitted that energy consumption, optimized chlorine dosing biogas generation potential has been done through JDA consultant (Annexure-7), which appointed for upgradation of 30 MLD STP Gajadharpura (work order copy enclosed at Annexure-3).
5.	Construction of Sludge drying/storage area	JDA	JDA	Proper management of sludge	In the matter it is submitted that, as per discussion during the joint visit, sludge is being collected in Poly Bags as Temporary arrangement (<i>Photographs Enclosed at Annexure-4</i>). Till up-gradation work completed.
6.	Detection & Repairing of leakages of biogas holder tank	JDA	JDA	Production of biogas	It has already informed in earlier compliance that, the leakage of Bio gas pipe line was found through soap water method which has been already rectified and it has also shown to RSPCB officials. It was rectified by replacing of damaged gaskets and repairing of valve. It is also submitted that The Gas flair unit is also in function (Photographs are enclosed at Annexure-5). At present, there is no measuring unit installed in the existing system for measurement. It is also submitted that as per guidelines of Hon'ble NGT, produced gas shall be utilized in Power Generation in proposed Up-gradation of STP.
7.	Repair the flow meters, the sensor installed	JDA	JDA	Effective data logging	Work has been completed and all sensors are in working condition at present. <i>Photos of working sensor and flow meters are enclosed as Annexure-6</i> .

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
8.	Cleaning of sludge from the river bed	JDA	JDA	Cleaning of river bed and reduction in odourous environment	In the matter, it is submitted that sludge from river bed has been removed (Photographs are enclosed at Annexure-8). In addition to this, it is also submitted that a channel has also sanctioned from STP outlet point to Kalakh Dam and being constructed by Water Resource Department in river bed (A&F enclosed at Annexure-9). The work has been started at site (Photos enclosed at Annexure-10) & under progress. At present there is no foul smell.
Short term (1-3 months)					
1.	Procure and installation of OCEMS with server connectivity with RSPCB, CPCB	JDA	JDA	Continuous data dissemination	OCEMS at STP site has been installed and it has been connected with RSPCB server on 26.12.2022.
2.	Introduction of treatment improvising strategy viz. sludge cleaning of PST, SST & other tanks	JDA	JDA	Improved treatment quality	Work has already been completed and detail is <i>enclosed as Annexure-11 with Photographs.</i>
3.	Repair & optimize the chlorine dosing	JDA	JDA	Optimized chlorine dosing	Chlorine dosing is regularly being done by JDA. Detail of Chlorine with logbook photocopy (Enclosed at Annexure 12A to 12D) and <i>photographs of CCT and Chlorine tanks are enclosed at Annexure-12.</i>
4.	Survey of the command area & users (stone crusher, township horticulture, irrigation, etc.) of the treated wastewater and quantification of reuse potential	JDA	JDA& RSPCB along with Municipal Body	Record on the command area and users	At present treated water of STP is being utilized by local farmers for farming purpose. It is also submitted that Agriculture University, Jobner is being requested to check the quality of treated water of STP (Enclosed at Annexure-13) so that university professor can convince the farmers to use water in farming at large scale.

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
5.	Plan for supplying the treated wastewater to the identified users, IEC activities & revenue model	JDA	JDA	Plan for utilization of the wastewater along with Agricultural University	At present there is no township is located nearby.
6.	Survey & analysis of water quality of the open well/Dugwell on both banks of the river upto 15 Kms distance from the discharge point	JDA & RSPCB	RSPCB in coordination with JDA.	The analysis report shall provide insight into the present water quality and help in strategizing the restoration plan accordingly.	In the matter, it is submitted that Survey of the water quality of the open well/Dug well on both banks of the river up to 15 kms distance has already been collected by RSPCB officials on dated 25/07/2022 by RSPCB Officials (Reports enclosed at Annexure-18).
Mid Term (4-12months)					
1.	Construction & strengthening of conveyance from discharge point to final point upto approx. 15 km distance	JDA	JDA & identified agency	No accumulation of partially treated wastewater & reduced odor issue.	In this regard, for regular cleaning of earthen channel, work order has already been issued. This is regular process and being maintained by JDA (Annexure-17). In addition to this, it is also submitted that a channel has also sanctioned from STP outlet point to Kalakh Dam and being constructed by Water Resource Department in river bed (A&F enclosed at Annexure-9). The work has been started at site & under progress. At present there is no foul smell.
2.	Arrangement of adequate tanker filling station for treated wastewater for	JDA	JDA	The utilization of treated wastewater	In the matter it is submitted that Tanker Filling Point has been developed (Annexure-14) at Site. To purchase motor for pumping from Treated Water Tank to Main

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
	utilization			will increase with revenue generation	Gate, proposal has been framed. The work is under progress.
Long term (1-2 years)					
1.	Upgradation of STP to SBR based technology	JDA	JDA	Achieve prescribed discharge standards	The consultancy firm has been appointed by JDA to prepare Detail Project Report (DPR). Work order copy is being enclosed at Annexure-3 . The consultant has submitted DPR and accordingly A&F Sanction of Rs. 108.60 Crore has been issued for Upgradation of STP from ASP to SBR Technology including 10 year O&M (Annexure-20). The Administrative sanction of total amounting to Rs. 249.14 Crore has been issued for construction of New 30 MDL STP to enhance the capacity of existing STP & Upgradation of STP (Rs. 108.60 crore) including 10 year O&M. In 1 st Phase, proposal for Technical Sanction of Upgradation of STP is under preparation.
Regular activity					
1.	Monthly monitoring of STP treatment quality	RSPCB	RSPCB	Provide data for devising a quality improvement plan	RSPCB has collected sample regularly and latest report issued by RSPCB enclosed at Annexure-15 , which shows that STP is working as per earlier issued parameters for STP. To achieve new parameters, upgradation of STP has been initiated by JDA and an A&F has been sanctioned by JDA.
2.	Monitoring of THMs	RSPCB	Sampling by RSPCB/third party and	Provide data for optimizing the quality of treatment	In the matter it is submitted that THMs testing has been conducted by JDA through IR-Class Testing Laboratory (Known as CEG) and reports found satisfied (Enclosed at Annexure-16).

S. No.	Action required (Decided by Joint Committee)	Responsible Agency	Execution Agency	Probable outcome (Decided by Joint Committee)	Modified Updated Compliance By JDA (As on 08.03.2023)
			expenses to be borne by JDA		
3.	Maintenance of the conveyance drain for treated wastewater	JDA	JDA & identified agency	No accumulation of the partially treated wastewater & no foul smell	In this regard, for regular cleaning of earthen channel, work order has been issued. This is regular process and being maintained by JDA (Annexure-17). In addition to this, it is also submitted that a channel has also sanctioned from STP outlet point to Kalakh Dam and being constructed by Water Resource Department in river bed (A&F enclosed at Annexure-9). The work has been started at site & under progress. At present there is no foul smell.
4.	Proper management of the logbooks on details of effluent quantity, chemical use, biogas generation, electricity consumption, etc.	JDA	JDA & identified agency	Correct information shall guide in preparing the effective improvement plan	Record of logbook i.e. Monthly test reports of pH, COD, BOD, TSS, Operation of Motors, pump, blowers, Electric Consumption, chemical dosing report etc. are being maintained by JDA.

Note:-

Note	Modified Compliance by JDA
<p>It is also submitted that Sludge sample was already sent to Agriculture College, Jobner for testing purpose on dated 28.07.2022 as directed in the meeting held under the Chairmanship of District Collector on dated 27.07.2022. The matter was discussed with Professor Mr. L.R. Yadav, Agriculture College, Jobner for test result. He replied that sample will be tested in month of October when crops shall be start to grow up. Accordingly, sample shall be sent to him again in end of month September as direction received from him.</p> <p>In addition to this, it is also submitted that JDA has appealed before Hon'ble Supreme Court (Bearing Diary Number 25365/2022, dated 16.08.2022 and enclosed at Annexure-XIV) against the order passed by Hon'ble NGT order 25.04.2022.</p>	<p>In the matter it is submitted that sludge has been removed from site and fresh sample of treated water was sent to Agriculture University, Jobner to check the quality of treated water of STP (Enclosed at Annexure-13) so that university professor can convince the farmers to use water in farming at large scale. The treated water sample for testing has been send again for testing as per discussion with University Professor.</p>

Rajasthan State Pollution Control Board
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Registered

ANNEXURE - J

File No : F(Plan)/Jaipur(Sanganer)/2(1)/2010-2011/3445-3448
Order No : 2010-2011/PLG/377

Dispatch Date: 07/09/2010

M/s Sewage Treatment Plant of Jaipur Development Authority
Jaipur Development Authority,
Indra Circle, JLN Marg, . Jaipur
District:Jaipur

Sub: Consent to Establish under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

R : Your application(s) for Consent to Establish dated 12/04/2010 and subsequent correspondence.

Sir,

Consent to Establish under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder, is hereby granted for your Sewage Treatment Plant situated / proposed at Village Gajadharpura, Kalwar Road, Jaipur Tehsil:Sanganer District:Jaipur, Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

- 1 That this Consent to Establish is valid for a period from 12/04/2010 to 31/03/2013 or date of Commencement of production / commissioning of the project or activities whichever is earlier.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity / Capacity
SEWAGE TREATMENT PLANT	Service	30.00 MILLION LITRES/ DAY

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel the project proponent is required to obtain fresh consent to establish.
- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the Water Act shall be obtained. This consent to establish shall not be treated as consent to operate.
- 5 That the quantity of effluent generation and disposal along with mode of disposal for the treated effluent shall be as under:



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 www.rpcb.nic.in
 Registered

File No : F(Plan)/Jaipur(Sanganer)/2(1)/2010-2011/3445-3448
 Order No : 2010-2011/PLG/377

Dispatch Date: 07/09/2010

Type of effluent	Max. effluent generation (KLD)	Quantity of effluent to be recycled (KLD)	Quantity of treated effluent to be disposed (KLD) and mode of disposal
Domestic Sewage	30,000	NIL	30,000 On Land For Plantation/Horticulture etc

- 6 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed by the Board as notified under the Environment (Protection) Act-1986 for disposal into Inland Surface Water. The main parameters for regular monitoring shall be as under.

Parameters	Standards
Total Suspended Solids	Not to exceed 100 mg/l
Oil and Grease	Not to exceed 10 mg/l
Biochemical Oxygen Demand (3 days at 27°C)	Not to exceed 30 mg/l
Chemical Oxygen Demand	Not to exceed 250 mg/l
Sulphide (as S)	Not to exceed 2.0 mg/l
Chlorides	Not to exceed 1000 mg/l
Boron (As B)	Not to exceed 0.2 mg/l
% Sodium	Not to exceed 60 mg/l

- 7 That the proponent shall provide a design of aeration tank and evaluate the performance of proposed treatment plant by degree of reduction of BOD, SS and total coliform as per the requirements of prescribed standards.
- 8 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained section 27(2) of the Water Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of compliance of the Water Act

Rajasthan State Pollution Control Board
 4, Institutional Area, Jhalana Doongari, Jaipur-302 004
 Phone: 0141-5159000, 5159555 Fax: 0141-5155367
 www.rpcb.nic.in

Registered

File No : F(Plan)/Jaipur:(Sanganer)/2(1)/2010-2011/3445-3448
 Order No : 2010-2011/PLG/377

Dispatch Date: 07/03/2010

9 That the grant of this Consent to Establish is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.

10 That the grant of this Consent to Establish shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This Consent to Establish shall also be subject, beside the aforesaid specific conditions to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and to such other conditions as may from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that non compliance of any of the above stated conditions would tantamount to revocation of Consent to Establish and project proponent / occupier shall be liable for legal action under the the relevant provisions of the said Act(s).

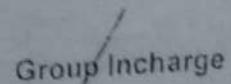
This bears the approval of the competent authority.

Yours Sincerely


 Group Incharge

Copy To:-

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Jaipur to compliance of the letter.
- 2 Incharge, Registry Cell, RSPCB, Jaipur.
- 3 Master File.


 Group Incharge



Rajasthan State Pollution Control Board
 4, Institutional Area, Jhalana Doongari, Jaipur-302 004
 Phone: 0141-5159600,5159695 Fax: 0141-5159697

www.rpcb.nic.in

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/4436-4438
 Order No: 2013-2014/MUID/2401

Date: 09/09/2013

M/s Sewage Treatment Plant of Jaipur Development Authority
 Jaipur Development Authority, Indra Circle, JLN Marg, Jaipur
 District: Jaipur

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Your application for Consent to Operate dated 01/03/2013 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder is hereby granted for your Sewage Treatment Plant plant situated at Village Gajadharpura, Kalwar Road, Jaipur Tehsil: Sanganer District: Jaipur, Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from 22/03/2013 to 29/02/2016 .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity with Unit
Sewage Treatment Plant	Service	30.00 MLD

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	30000.000	NIL	30,000.000 On Land For Plantation/Horticulture

- 5 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal into Inland Surface Water. The main parameters for regular monitoring shall be as under.

Page 1 of 4

A
9/9/13



Rajasthan State Pollution Control Board
 Institutional Area, Jhalana Dooongari, Jaipur-302 004
 Phone: 0141-5159600, 5159695 Fax: 0141-5159697

www.rpcb.nic.in
 Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/4436-4438
 Order No : 2013-2014/MUID/2401

Date: 09/09/2013

Parameters	Standards
Total Suspended Solids	Not to exceed 100 mg/l
pH Value	Between 5.5 to 9.0
Oil and Grease	Not to exceed 10 mg/l
Total Residual Chlorine	Not to exceed 1.0 mg/l
Ammonical Nitrogen (as N)	Not to exceed 50 mg/l
Total Kjeldahl Nitrogen (as N)	Not to exceed 100 mg/l
Biochemical Oxygen Demand (3 days at 27°C)	Not to exceed 30 mg/l
Sulphide (as S)	Not to exceed 2.0 mg/l
Nitrate Nitrogen	Not to exceed 10 mg/l
Chlorides	Not to exceed 1000 mg/l
Boron (As B)	Not to exceed 0.2 mg/l
% Sodium	Not to exceed 60 mg/l
Chemical Oxygen Demand	Not to exceed 250 mg/l

- 6 That the unit shall ensure no treated/untreated sewage entering into Lakes existing in nearby area.
- 7 That the unit shall not allow to disposed off the treated sewage in any natural nallah/stream without prior permission from competent authority of Government of Rajasthan.
- 8 That the Industry shall install separate energy meter on the STP and maintain the record of reading and submit to the Board six monthly.
- 9 That the unit shall obtain all necessary permission from concern authority & district administration, Jaipur for operation of STP of 30.00 MLD.
- 10 That the unit shall carryout performance evaluation of the STP and submit the performance evaluation report to the Board within three month time.
- 11 That the unit shall install disinfection arrangement for treated sewage before utilization of the same for agriculture, irrigation, plantation/gardening or in process etc.
- 12 That the water flow meters shall be provided at all suitable points to measure quantity of daily waste water received, waste water treated and treated waste water utilized for irrigation, plantation/gardening purposes or in process. Daily record of the same shall be maintained and to be submitted to the Board.

[Signature]
 9/9/13



Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600, 5159695 Fax: 0141-5159697

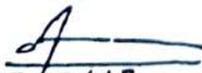
www.rpcb.nic.in

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/4436-4438
Order No : 2013-2014/MUID/2401

Date: 09/09/2013

- 13 That the entire treated sewage shall be utilized for Irrigation, horticulture/plantation etc.
- 14 That the unit shall ensure proper utilization and reuse of domestic waste water after adequate treatment for gainful purposes.
- 15 That the unit shall not allow discharging the treated domestic waste water into any stream/Nallah which is ultimately terminating into any water body used for drinking purposes.
- 16 That this consent to operate is valid for operation of STP of 30.00 MLD at village Gajodharpura, Kalwar Road, Jaipur, maintained by /s Jaipur Development Authority, Indra Circle, JLN Marg, Jaipur only. For any change in capacity, the unit has to seek fresh consent to operate.
- 17 That if the project cost exceeds Rs. 21.29 crores, the unit shall take/obtain modification in consent to operate after paying fee as applicable.
- 18 That the unit shall undertake spray of insecticides time to time to control fly/mosquito growth in the area.
- 19 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 20 That the unit shall install adequately designed rain water harvesting structure for prevention and recharge of ground water in and around the area.
- 21 That the unit shall not allow to install any D.G.Set for STP operation under this consent to operate without prior permission under the Air Act 1981 from the Board.
- 22 That the unit shall dispose the sludge of STP in scientific manner.
- 23 That the unit shall not allow making any obstacles to any natural water flow i.e. natural nallah/stream carrying rain water to any water body.
- 24 That the unit shall ensure no treated/untreated sewage entering into Lakes /water bodies existing in nearby area.
- 25 That the unit shall provide proper drainage system for collection of grey sewage & other effluent generated in the catchment area of the STP.
- 26 That the unit shall take adequate measures to prevent accumulation/cess pooling of untreated/treated sewage within and outside the premises to avoid any adverse impact on inhabitants of nearby areas.
- 27 That this consent to operate shall be subject to compliance of any direction or order passed by Court of Law in the matter.
- 28 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Water Act.


9/9/13



Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697
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Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/4436-4438

Order No: 2013-2014/MUID/2401

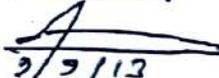
Date: 09/09/2013

- 29 That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 30 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This Consent to Operate shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and to such other conditions as may, from time to time, be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of Consent to Operate and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely


 9/9/13
 Group Incharge

Copy To:

- 1 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Jaipur to inspect the unit for verification of compliance of consent to operate conditions from time to time and intimate to Head Office within 06 month.
- 2 Master File.

Group Incharge



718
Head Office (PLG)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697



Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No : 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

M/s Sewage Treatment Plant of Jaipur Development Authority

Jaipur Development Authority, Indra Circle, JLN Marg, ,
Jaipur

District: Jaipur

Sub: **Consent to Operate** under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application for Consent to Operate dated 07/01/2019 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder is **hereby granted** for your **Sewage Treatment Plant** situated at **Village Gajadharpura, Kalwar Road, Jaipur Tehsil: Sanganer District: JAIPUR**, Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **01/03/2019** to **29/02/2024**.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity with Unit
Sewage Treatment Plant	Service	30.00 MLD

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:

Page 1 of 4

Validity unknown

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Date: 2020.06.26 14:16:43 IST
Reason: Self Attested
Location:





Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No : 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD) and mode of disposal
Domestic Sewage	30.000	NIL	30.000 On Land For Plantation/Horticulture after adequate treatment

- 5 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal **Into Inland Surface Water**. The main parameters for regular monitoring shall be as under.

Parameters	Standards
pH Value	Between 5.5 to 9.0
Phosphate as P	Not to exceed 1.0 mg/l
Biochemical Oxygen Demand (3 days at 27C)	Not to exceed 10 mg/l
Chemical Oxygen Demand	Not to exceed 50 mg/l
Fecal Coliform	not to exceed 230 MPN/100 ml
N total	10 mg/l

- 6 That unit shall achieve following standards for treated waste water before discharge:-
1. pH=5.5-9.0
 2. B.O.D= 10 mg/l
 3. Total Suspended Solids(TSS)=20 mg/l
 4. Chemical Oxygen Demand(COD)=50 mg/l
 5. Nitrogen(Total)= 10 mg/l
 6. phosphate(P)=1.0mg/l
 7. Fecal Coliform(FC)=230 MPN/100 ml
- 7 That no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes.

Validity unknown

Digitally signed by Pravin Mathur
Date: 2020.06.26 14:43:43 IST
Reason: Self Attested
Location:





Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No : 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

- 8 That the sludge will be properly digested, de-watered and the treated sludge will be used as manure or will be disposed in a scientific manner.
- 9 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 10 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 11 That the revised standards will come into force as and when notified by MoEF and CC in compliance to Hon'ble NGT order dated 30/4/2019 in matter of Nitin Shankar Deshpande vs Union of India and Ors.
- 12 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained **under section 27(2) of the Water Act** to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of **Water Act**.
- 13 That the grant of this **Consent to Operate** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 14 That the grant of this **Consent to Operate** shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Operate** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act** and to such other conditions as may, from time to time, be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge[PLG]

Validity unknown

Digitally signed by Bhuvanesh Mathur
Date: 2020.06.26 14:18:43 IST
Reason: SelfAttested
Location:





721
Head Office (PLG)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No : 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

(A): Copy To:-

- 1 P.S. to Chairperson, RSPCB, Jaipur..
- 2 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Jaipur(North) to carry out inspection and sampling of STP.
- 3 Master File.

Group Incharge[PLG]

Page 4 of 4

Validity unknown

Digitally signed by Bhuvenesh
Mathur
Date: 2020.06.26 14:46:43 IST
Reason: SelfAttested
Location:



**No:** JDA/EE PHE II/A & F/2022-2023/Feb/488**Dated :** 24/02/2023

Executive Engineer PHE II

Jaipur Development Authority,

Jaipur.

Sub :- Administrative & Financial Sanction of the Work.

I am directed to convey the Administrative & Financial Sanction of the work amounting to Rs.2,49,14,00,000.00 (Indian Rupee Two Hundred Fourty Nine Crore Fourteen Lacs Only) for undertaking the following work.

1 Details of Work :

Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.

2 The Expenditure shall be charged to the Budget head :**C1 :** 02-EXPENDITURE ON DEVELOPMENT WORK**C2 :** 07-Special Project**C3 :** 124-STP in various places for reuse**C4 :** 99-Various Work (Other Misc Works)**3 Year Wise proposed Expenditure :**

Year	2023-2024	2024-2025	2025-2026	2026-2027	2027-2028
Amount	25,83,00,000.00	11,07,00,000.00	70,74,66,666.67	70,74,66,666.67	70,74,66,666.66

4 Work Details :

Sr.No.	Name Of Work	Job No.	Estimated Cost (Rs)	Sanctioned Cost (Rs)	Remark
1.	Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.	JDA/EE PHE II/A & F/2022-2023/Feb/488	2,49,14,00,000.00	2,49,14,00,000.00	

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

5 The further details of the work are as follows :

Sr.No	Particulars	Amount (Rs)
1	Non-BSR Item	2,43,83,00,000.00
	Work Portion	2,43,83,00,000.00
	Add Add Contingency 4%	5,31,00,000.00
	Total Amount	2,49,14,00,000.00
	Say	2,49,14,00,000.00

6 Work Wise Bifurcation :

Sr. No.	Description	Amount (Rs)
1	Sewerage	2,49,14,00,000.00
	Total Amount	2,49,14,00,000.00
Sub-Estimate Details :		
	Total Amount	0.00

The Work Number has been assigned Work No. JDA/EE PHE II/2022-2023/Jan/590 which should be mentioned in all the references of the sanction and shall be shown in the MPR of the division.

7 On Completion of the work, a completion report in the following performa should be submitted :

Sr.No.	Name Of Work	Job No.	Sanctioned Cost (Rs)	Actual Cost (RS)	Reason of Variations
1.	Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.	JDA/EE PHE II/A & F/2022-2023/Feb/488	2,49,14,00,000.00		

This bears the concurrence of PWC vide para No. 47/N held on 24/02/2023.

Remarks : 2/2023 PWC Meeting was held on 17.02.2023. The Agenda was presented by EE-PHE-II. After discussions and deliberations, the committee approved the administrative sanction of Rs. 249.14 Cr. and Financial sanction of Rs. 108.60 Cr. for Ist Phase for the work of Up-gradation of existing 30 MLD STP Gajadharpura (ASP to SBR technology) Kalwar road, Jaipur and to enhance the capacity with construction of new additional 30 MLD capacity STP at Gajadharpura based on BSR Technology by 10 year O&M as per revised NGST norms. For IInd phase works necessary permission be taken from PWC as when the works are required to be executed.

**Chief Accounts Officer
For Director (Engineering)**

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

NOTE : This is a computer generated statement and doesn't require any signature or stamp.



CENTRAL LABORATORY
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone no. 0141-2711329 , 2716807, Fax No. 0141-2716895

Annexure-D

F11(267)RPCB/LabWater/2022-23/1706

Date: 09/08/2022

The Regional Officer,
Regional Office,
RSPCB,
Jaipur (North)

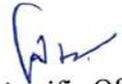
Sub.:- Analysis Reports of Waste Water sample nos. 21800,21808.

Sir,

Kindly find enclosed herewith the analysis reports of Waste Water sample nos. 21800, 21808 for necessary action.

Encl.:- As above (02 Reports)

Your's Sincerely


Chief Scientific Officer


726
FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **21800**

Report On : **04/08/2022**

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Terminal Point near GPS at Kalbeliyani Ki Dhani-Kalwar Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.49
2	Total Suspended Solids mg/l	43
3	Chemical Oxygen Demand (COD) mg/l	83
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	22
5	Oil & Grease mg/l	1
6	Phosphate (Total) as P mg/l	0.5
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	5.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/08/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

727
FORM - X

**RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)

Final Report

Report No. : **21808**

Report On : **04/08/2022**

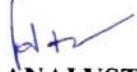
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , City- Jaipur Tehsil- Sanganer, District- JAIPUR. Collected from Final Outlet of STP Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.27
2	Total Suspended Solids mg/l	41
3	Chemical Oxygen Demand (COD) mg/l	53
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	13
5	Oil & Grease mg/l	1
6	Phosphate (Total) as P mg/l	0.7
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	5.6

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/08/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

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CENTRAL LABORATORY
728
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone no. 0141-2711329 , 2716807, Fax No. 0141-2716895

F11(267)RPCB/LabWater/2022-23/ 3389

Date: 30/09/2022

The Regional Officer,
Regional Office,
RSPCB,
Jaipur (North)

Sub.:- Analysis Reports of Water sample nos. 21801, 21803, 21806-21807.

Sir,

Kindly find enclosed herewith the analysis reports of Water sample nos. 21801, 21803, 21806-21807 for necessary action.

Encl.:- As above (04 Reports)

Your's Sincerely


Chief Scientific Officer


FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21801

Report On : 27/09/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well near Kalwad Police Station, Kalwar Police Station, Jaipur. Collected from Sample of Bore Well near Kalwad Police Station. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.05
3	Total Suspended Solids mg/l	13
4	Chemical Oxygen Demand (COD) mg/l	11.3
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.027
12	Iron as Fe mg/l	0.1184
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	408
15	Sulphate as SO ₄ mg/l	180
16	Hardness (Total) as CaCO ₃ mg/l	420
17	Hardness (Calcium) as CaCO ₃ mg/l	224
18	Magnesium Hardness as CaCO ₃ mg/l	196
19	Calcium (Titrimetric) as Ca mg/l	90
20	Magnesium as Mg mg/l	48
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.336
23	Sodium as Na mg/l	515
24	Potassium as K mg/l	4.6
25	Total Dissolved Solids mg/l	1239
26	Total Alkalinity as CaCO ₃ mg/l	424
27	Turbidity NTU	0.39
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	59.2
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/09/2022

BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302
 004

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FOR 730X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)
Final Report

Report No. : 21803

Report On : 27/09/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur (RSPCB Jaipur) a sample of Water of Sample of Hand pump at Bandi River Kapdiyawas, Kapdiyawas, Jaipur. Collected from Sample of Hand pump at Bandi River Kapdiyawas Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.37
3	Total Suspended Solids mg/l	10
4	Chemical Oxygen Demand (COD) mg/l	12.2
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	0.710
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.039
12	Iron as Fe mg/l	0.2051
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	218
15	Sulphate as SO ₄ mg/l	15
16	Hardness (Total) as CaCO ₃ mg/l	360
17	Hardness (Calcium) as CaCO ₃ mg/l	152
18	Magnesium Hardness as CaCO ₃ mg/l	208
19	Calcium (Titrimetric) as Ca mg/l	61
20	Magnesium as Mg mg/l	51
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.652
23	Sodium as Na mg/l	350
24	Potassium as K mg/l	2.4
25	Total Dissolved Solids mg/l	987
26	Total Alkalinity as CaCO ₃ mg/l	588
27	Turbidity NTU	0.12
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	54.4
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 27/09/2022

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : 21806

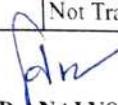
Report On : 27/09/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well (Left Side of Bandi river) at house of Shri Jairam Gurjar, Ghosalya Ki Dhani, Bassi-Naga, Jaipur. Collected from Sample of Bore Well (Left Side of Bandi river) at house of Shri Jairam Gurjar, Ghosalya Ki Dhani, Bassi-Naga. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	8.09
3	Total Suspended Solids mg/l	14
4	Chemical Oxygen Demand (COD) mg/l	21.0
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	2.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	Not Traceable
12	Iron as Fe mg/l	0.222
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	491
15	Sulphate as SO ₄ mg/l	175
16	Hardness (Total) as CaCO ₃ mg/l	316
17	Hardness (Calcium) as CaCO ₃ mg/l	124
18	Magnesium Hardness as CaCO ₃ mg/l	192
19	Calcium (Titrimetric) as Ca mg/l	50
20	Magnesium as Mg mg/l	47
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.855
23	Sodium as Na mg/l	353
24	Potassium as K mg/l	5.2
25	Total Dissolved Solids mg/l	1616
26	Total Alkalinity as CaCO ₃ mg/l	268
27	Turbidity NTU	0.06
28	Manganese as Mn mg/l	Not Traceable
29	Nitrate as NO ₃ mg/l	22.1
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 27/09/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21807

Report On : 27/09/2022

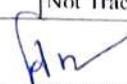
hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur (SPCB Jaipur) a sample of Water of Sample of Bore well at house of Shri Dayal Ji Verma Khejdawas, Village-Khejdawas, Jaipur. Collected from Sample of Borewell at house of Shri Dayal Ji Verma, Khejdawas Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.73
3	Total Suspended Solids mg/l	8
4	Chemical Oxygen Demand (COD) mg/l	15.5
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.8
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.347
12	Iron as Fe mg/l	0.191
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	113
15	Sulphate as SO ₄ mg/l	130
16	Hardness (Total) as CaCO ₃ mg/l	180
17	Hardness (Calcium) as CaCO ₃ mg/l	88
18	Magnesium Hardness as CaCO ₃ mg/l	92
19	Calcium (Titrimetric) as Ca mg/l	35
20	Magnesium as Mg mg/l	22
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.548
23	Sodium as Na mg/l	229
24	Potassium as K mg/l	2.2
25	Total Dissolved Solids mg/l	606
26	Total Alkalinity as CaCO ₃ mg/l	384
27	Turbidity NTU	0.28
28	Manganese as Mn mg/l	Not Traceable
29	Nitrate as NO ₃ mg/l	14.9
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/09/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari, Jaipur-302
 004
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 24)
Final Report

Report No. **21804**
 Report On **10/10/2022**

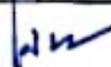
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore well at Bandi river near House of Shri Shishpal Pachar, Village-Pachar, Jaipur. Collected from Sample of Bore well at Bandi river near House of Shri Shishpal, Village-Pachar Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below -

I further certify that I have analyzed the aforementioned sample on 10/10/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.86
3	Total Suspended Solids mg/l	6
4	Chemical Oxygen Demand (COD) mg/l	11.3
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.4
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.054
12	Iron as Fe mg/l	0.1976
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	196
15	Sulphate as SO ₄ mg/l	180
16	Hardness (Total) as CaCO ₃ mg/l	284
17	Hardness (Calcium) as CaCO ₃ mg/l	104
18	Magnesium Hardness as CaCO ₃ mg/l	180
19	Calcium (Titrimetric) as Ca mg/l	42
20	Magnesium as Mg mg/l	44
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.509
23	Sodium as Na mg/l	407
24	Potassium as K mg/l	2.5
25	Total Dissolved Solids mg/l	931
26	Total Alkalinity as CaCO ₃ mg/l	420
27	Turbidity NTU	0.4
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	60.5
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 10/10/2022


BOARD ANALYST
 Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari, Jaipur-302
 004
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FORM - X
734
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21805

Report On : 10/10/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore well (Left Side of Bandi river) at house of Shri Laxman Balal Ramkui-Pachar, Village-Pachar, Jaipur. Collected from Sample of Bore well (Left Side of Bandi river) at house of Shri Laxman Balal, Ramkui-Pachar. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 10/10/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	8.15
3	Total Suspended Solids mg/l	5
4	Chemical Oxygen Demand (COD) mg/l	18.5
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	2.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.031
12	Iron as Fe mg/l	0.3264
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	184
15	Sulphate as SO ₄ mg/l	146
16	Hardness (Total) as CaCO ₃ mg/l	196
17	Hardness (Calcium) as CaCO ₃ mg/l	88
18	Magnesium Hardness as CaCO ₃ mg/l	108
19	Calcium (Titrimetric) as Ca mg/l	35
20	Magnesium as Mg mg/l	26
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.391
23	Sodium as Na mg/l	310
24	Potassium as K mg/l	2.4
25	Total Dissolved Solids mg/l	806
26	Total Alkalinity as CaCO ₃ mg/l	324
27	Turbidity NTU	0.46
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	35.9
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact
 Signed This On 10/10/2022

BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari, Jaipur-302
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FORM 3
735
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21802

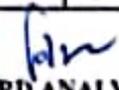
Report On : 10/10/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well at Balaji Dham Bandi Nadi Kalwar, Balaji Dham, Bandi Nadi, Kalwar, Jaipur. Collected from Sample of Bore Well at Balaji Dham, Bandi Nadi Kalwar. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 10/10/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.78
3	Total Suspended Solids mg/l	4
4	Chemical Oxygen Demand (COD) mg/l	4.2
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.046
12	Iron as Fe mg/l	0.2668
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	116
15	Sulphate as SO ₄ mg/l	24
16	Hardness (Total) as CaCO ₃ mg/l	88
17	Hardness (Calcium) as CaCO ₃ mg/l	28
18	Magnesium Hardness as CaCO ₃ mg/l	60
19	Calcium (Titrimetric) as Ca mg/l	11
20	Magnesium as Mg mg/l	15
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.547
23	Sodium as Na mg/l	379
24	Potassium as K mg/l	2.5
25	Total Dissolved Solids mg/l	732
26	Total Alkalinity as CaCO ₃ mg/l	452
27	Turbidity NTU	0.49
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	30.5
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact
Signed This On 10/10/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
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JAIPUR DEVELOPMENT AUTHORITY, JAIPUR

www.jda.urban.rajasthan.gov.in

No. JDA /E.E. (PHE-II)/2023/D-102

Dated: 13-3-2023

Minutes of Meeting

A meeting was held on dated 09.03.2023 under the Chairmanship of Director Engineer-III in his chamber, to discuss the implementation of the restitution/restoration plan for 30 MLD STP Gajadharpura, Kalwar Road Jaipur in compliance of Hon'ble NGT order dated 15.12.2023 in O.A. no. 80 of 2021 (CZ) in the matter of Captain Satyendra Singh vs State of Rajasthan and orders, the meeting was attended by following:

1. Sh. Devendra Gupta, Director Engineering-III, JDA, Jaipur
2. Sh. Sanjeev Jain, ACE-III, JDA, Jaipur
3. Sh. M.L.Meena, SE-10, JDA, Jaipur
4. Sh. Vijay Sharma, RO, RSPCB, Jaipur (North)
5. Smt. Shilpi R. Purohit, J.D. (Industries), GM, DIC, Jaipur.
6. Sh. Dinesh Kumar Kukana, EE (PHE-II), JDA, Jaipur.
7. Sh. Vikram Singh Bhati, Executive Engineer, Water Resource Department, Jaipur.
8. Sh. Ashish Sharma, AEn, JDA, Jaipur
9. Sh. Nitin Kumar Goyal, Jen, JDA, Jaipur.

During the discussion, it was apprised by EE (PHE-II), JDA to officials that JDA is maintaining STP as per earlier issued parameters by RSPCB vide CTO issued vide order no. 2013-2014/MUID/2401 dated 09.09.2013. As per direction issued by Hon'ble NGT, to achieve the latest parameters i.e. BOD-10, COD-50 & TSS-20, the up-gradation of STP is essential. In this regard, an A&F has been sanctioned by JDA for Rs. 108.60 Crore for up-gradation including 10 year O&M of STP (copy enclosed). It was also apprised that as per direction of Hon'ble NGT, the Bio Gas shall be utilized in Power Generation.

As joint committee of CPCB & RSPCB framed by Hon'ble NGT, directed to remove the deposited sludge from river bed before kalwar road and to installed Flow Meter deposited sludge has been removed and flow meter Executive Engineer (PHE-II)

Ram Kishor Vyas Bhawan, Indira Circle, Jawahar Lal Nehru Marg, Jaipur - 302004
Direct Line (+91-141-2563234) EPABX +91-141-2569696 Ext : 7013 : Fax - +91-141-2574555
E-mail : eephe2@gmail.com

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JAIPUR DEVELOPMENT AUTHORITY, JAIPUR

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apprised that has already been installed at inlet bypass point of STP as well as CCTV has also been installed. To provide STP treated water for various purpose to local venders at free of cost, hydrant work for filling the tankers is under progress. At present treated water is being disposed through kacchi channel.

The Executive Engineer, WRD apprised that this earthen channel is being constructed in Masonry by Water Resource Department (WRD) and A & F of Rs. 631.00 Lacs has been sanctioned on dated 03.09.2022 and work has been issued to M/s. Gauri Construction for amounting to Rs. 532.00 Lacs. The stipulated date of commencement & completion of work is 18.12.2022 & 09.06.2024. The work has been started at site and under progress. In this proposed work channel shall be constructed in Masonry in the length of 1650 meter and shall be constructed earthen/Kacchi in approx. 6.0 meter in width. In this alignment of channel, 16 nos. pulia shall be constructed to maintain the smooth traffic and to cross the channel. It was also apprised by EE (WRD) that bed of channel shall be earthen/kachha which will increase water table of the surrounding areas and irrigation may be possible in approx. 1000 hectare area.

The meeting ended with a vote of thanks to the chair.


 (Dinesh Kumar Kukana)
 Executive Engineer (PHE-II)
 JDA, Jaipur

Copy to:

1. PA to Director Engineering-III, JDA, Jaipur
2. Additional Chief Engineer-III, JDA, Jaipur.
3. Superintending Engineer-X, JDA, Jaipur.
4. RO, RSPCB, Jaipur (North).
5. J.D. (Industries), GM, DIC, Jaipur.
6. Executive Engineer, WRD, Jaipur.


 Executive Engineer (PHE-II)
 JDA, Jaipur

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 24)
Final Report

Report No. : 5459

Report On : 09/03/2023

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/02/2023 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - Sewage Treatment Plant [15679], Village Gajadharpura, Kalwar Road, , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Final outlet of STP Collected on 25/02/2023. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 09/03/2023 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	280
2	Total Coliform (MPN Technique) /100 ml	430

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 09/03/2023

BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Kota
 SPL-2A, Road no. 6, Indrapasth Ind. Area,
 Kota
 Phone: 0744-2490873

5. Raw Sewage Quality

Sewerage Treatment Plant was constructed for a design flow of 30 MLD capacity with peak flow considered at 75.00 MLD having peak factor of 2.50 in 2009-10. The average Raw Sewage characteristics considered for design purpose were as under.

Sr.No.	Parameters	Values	UOM
1	Biochemical Oxygen Demand (BOD ₅)	300	mg/l
2	Chemical Oxygen Demand(COD)	700	mg/l
3	Total Suspended Solids (TSS)	600	mg/l
4	Total Kjeldahl Nitrogen(TKN)	45	mg/l
5	Total Phosphorous(TP)	5	mg/l
6	Fecal Coli form	1×10^6	No./100ml
7	pH	6.0to8.0	----

6. Treated Sewage Quality

The Contractor shall do the O & M in such a way that the treated effluent quality attains the following limits or even better or as per norms of Rajasthan Pollution Control Board (copy enclosed):

Sr.No.	Parameters	Values
1	Biochemical Oxygen Demand (BOD ₅)	20orlessmg/l
2	Chemical Oxygen Demand (COD)	250orlessmg/l
3	Total Suspended Solids (TSS)	50orlessmg/l
4	Fecal Coli form	1000orlessMPN/100ml
5	pH	6.0to8.0

Treated Sewage water shall be discharged in to nearby low lying area and one MLD will be reused for gardening, industrial use.

7. Existing Treatment scheme

The treatment scheme includes physical, primary and secondary treatment processes, along with sludge treatment.

The raw sewage from receiving chamber will flow to screen channels. Each screen is comprised of mechanical fine bar screen suitable to handle the design peak flow. Rotary drum type fine bar screen is provided for removal of floating materials etc. In each screen channel. The sewage free of floating particles passes through the grit chambers. There are two numbers of grit chambers are provided, out of which one is working and the other is stand by.

In the grit chamber, all the grit particles are settled down. The settled grit particles are cleared by grit of removal mechanism provided in the tank. The grit washing and classify mechanism are provided to collect the grid and transfer the same to the disposal point. The sewage free of grit particles then passes through Parshall flume. In the Parshall flume, flow-measuring device is installed and the flow passes through the flume is recorded.

The sewage from Parshall flume is collected and taken to the primary clarifier. There are two numbers of primary clarifier provided.

In the primary clarifier the suspended solids are settled down. The supernatant is collected for further biological treatment where as the sludge settled at the bottom of the clarifier is removed by telescopic out let to the collection sump from where it is pumped to the sludge



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone: 0141-5159699, 5159600 e-mail: member-secretary@rpcb.nic.in

F11(278)RPCB/LabWater/2022-23/3762-3763

Date: 19/10/22

M/s Jaipur Development Authority,
Sewage Treatment Plant,
Village- Gajadharpura, Kalwar Road,
City- Jaipur, Tehsil- Sanganer
Unit Id- 15679.

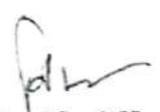
Sub.:- Analysis Reports of Paid water sample number W-221003-A& B to W-221012-A &B.

Sir,

Kindly find enclosed herewith the analysis report of water sample nos. W-221003-A& B to W-221012-A &B for necessary action.

Your's Sincerely

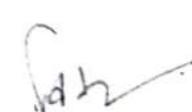
Encl.:- As above (10 Reports)


Chief Scientific Officer

o/c

Copy to:-

1. QC Cell, Central laboratory, RSPCB, Jaipur


Chief Scientific Officer

o/c



Analysis Report

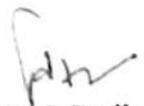
Report No.: W-221003-A
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Inlet of STP
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 09
MIS Sample No.	22072
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.46	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	648	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	664	APHA, 23 rd Ed: 5220 B

Note:

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4. BDL-Below Detection Limit


(Vikram Singh Parihar)
Authorized Signatory
Chief Scientific Officer
Central Laboratory, RSPCB, Jaipur

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 Phone no. 0141-2711329, 2716807, www.rpcb.gov.in
 Email: lab.rpcb@gmail.com

Analysis Report

Report No.: W-221003-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Inlet of STP
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 09
MIS Sample No.	22072
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	190	IS 3025 (Part 44)
2	Oil & Grease	mg/l	9	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	8.1	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	71.7	APHA, 23 rd Ed:4500 B

Note:

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Analysis Report

Report No.: W-221004-A

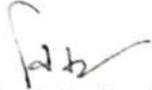
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Waste water sample after grit removal
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 10
MIS Sample No.	22073
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.48	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	564	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	648	APHA, 23 rd Ed: 5220 B

Note:

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Analysis Report

Report No.: W-221004-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Waste water sample after grit removal
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 10
MIS Sample No.	22073
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	181	IS 3025 (Part 44)
2	Oil & Grease	mg/l	7	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	8	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	70.0	APHA, 23 rd Ed:4500 B

Note:

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Analysis Report

Report No.: W-221005-A
 Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant- Sewage Treatment Plant Unit Id – 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of primary clarifier 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation ^r	Yes, as per protocol
Sample Code	Oct., 11
MIS Sample No.	22074
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH	-	7.58	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	200	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	530	APHA, 23 rd Ed: 5220 B

Note:

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Analysis Report

Report No.: W-221005-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of primary clarifier 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 11
MIS Sample No.	22074
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	148	IS 3025 (Part 44)
2	Oil & Grease	mg/l	5	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	6.4	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	65	APHA, 23 rd Ed:4500 B

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Analysis Report

Report No.: W-221006-A
 Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of primary clarifier 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 12
MIS Sample No.	22075
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.55	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	212	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	537	APHA, 23 rd Ed: 5220 B

Note:

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Analysis Report

Report No.: W-221006-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of primary clarifier 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 12
MIS Sample No.	22075
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	133	IS 3025 (Part 44)
2	Oil & Grease	mg/l	5	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	7.5	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	66.1	APHA, 23 rd Ed:4500 B

Note:

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Analysis Report

Report No.: W-221007-A

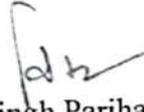
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Aeration tank 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 13
MIS Sample No.	22076
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.48	APHA, 23 rd Ed: 4500 H+

Note:

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Analysis Report

Report No.: W-221007-B
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Aeration tank 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 13
MIS Sample No.	22076
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Dissolved Oxygen	mg/l	0.8	ISO 3025 (P-38)

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Analysis Report

Report No.: W-221008-A

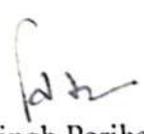
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant- Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Aeration tank 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 14
MIS Sample No.	22077
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.46	APHA, 23 rd Ed: 4500 H+

Note:

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Analysis Report

Report No.: W-221008-B

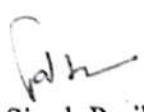
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Aeration tank 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 14
MIS Sample No.	22077
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Dissolved Oxygen	mg/l	0.8	ISO 3025 (P-38)

Note:

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Analysis Report

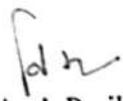
Report No.: W-221009-A
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of secondary clarifier 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 15
MIS Sample No.	22078
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.71	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	98	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	158	APHA, 23 rd Ed: 5220 B

Note:

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Analysis Report

Report No.: W-221009-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh; JSO, Central Laboratory
Point of Sample Collection	Outlet of secondary clarifier 1
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 15
MIS Sample No.	22078
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	25	IS 3025 (Part 44)
2	Oil & Grease	mg/l	3	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	3.2	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	20.2	APHA, 23 rd Ed:4500 B

Note:

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3. The Report shall not be reproduced except in full without permission of Chief Scientific Officer.
4. BDL-Below Detection Limit


 (Vikram Singh Parihar)
 Authorized Signatory
 Chief Scientific Officer
 Central Laboratory, RSPCB, Jaipur



Analysis Report

Report No.: W-221010-A
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of secondary clarifier 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 16
MIS Sample No.	22079
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.69	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	92	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	154	APHA, 23 rd Ed: 5220 B

Note:

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(Vikram Singh Parihar)
Authorized Signatory
Chief Scientific Officer
Central Laboratory, RSPCB, Jaipur

Analysis Report

Report No.: W-221010-8
Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant- Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of secondary clarifier 2
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 16
MIS Sample No.	22079
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	24	IS 3025 (Part 44)
2	Oil & Grease	mg/l	3	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	3.6	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	21.3	APHA, 23 rd Ed:4500 B

Note:

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Central Laboratory, RSPCB, Jaipur



Analysis Report

Report No.: W-221011-A

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant- Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Wastewater sample of CCT
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 17
MIS Sample No.	22080
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.67	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	90	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	130	APHA, 23 rd Ed: 5220 B

Note:

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(Vikram Singh Parihar)
Authorized Signatory
Chief Scientific Officer
Central Laboratory, RSPCB, Jaipur

CENTRAL LABORATORY RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)

Phone no. 0141-2711329, 2716807, www.rpcb.gov.in

Email: lab.rpcb@gmail.com

Analysis Report

Report No.: W-221011-B

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Wastewater sample of CCT
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 17
MIS Sample No.	22080
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	20	IS 3025 (Part 44)
2	Oil & Grease	mg/l	2	IS 3025 (Part 39)
3	Phosphate (Total) as P.	mg/l	2.8	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	19.6	APHA, 23 rd Ed:4500 B

Note:

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 (Vikram Singh Parihar)
 Authorized Signatory
 Chief Scientific Officer
 Central Laboratory, RSPCB, Jaipur



Analysis Report

Report No.: W-221012-A

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority. Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of STP
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 18
MIS Sample No.	22081
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	pH		7.69	APHA, 23 rd Ed: 4500 H+
2	Total Suspended Solids	mg/l	88	APHA, 23 rd Ed: 2540D
3	Chemical Oxygen Demand (COD)	mg/l	107	APHA, 23 rd Ed: 5220 B

Note:

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4. BDL-Below Detection Limit


 (Vikram Singh Parihar)
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 Chief Scientific Officer
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Email: lab.rpcb@gmail.com

Analysis Report

Report No.: W-221012-8

Report On: 19.10.2022

Sample Particulars	
Name of Industry/Place from where sample collected	M/s Sewage Treatment Plant of Jaipur Development Authority, Plant-Sewage Treatment Plant Unit Id - 15679
Type of the Sample	Waste Water
Type of Sampling	Composite
Sample Collected By	Sanjay Kumar Singh, JSO, Central Laboratory
Point of Sample Collection	Outlet of STP
Date of Sample Collection	11.10.2022
Date of Receipt	11.10.2022
Preservation	Yes, as per protocol
Sample Code	Oct., 18
MIS Sample No.	22081
Period of analysis	11.10.2022-19.10.2022

Sr. No.	Parameters	Unit	Results	Test Method
1	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	mg/l	17	IS 3025 (Part 44)
2	Oil & Grease	mg/l	2	IS 3025 (Part 39)
3	Phosphate (Total) as P	mg/l	2.6	APHA, 23 rd Ed:4500 D
4	Total Kjeldahl Nitrogen (TKN)	mg/l	18.5	APHA, 23 rd Ed:4500 B

Note:

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 (Vikram Singh Parihar)
 Authorized Signatory
 Chief Scientific Officer
 Central Laboratory, RSPCB, Jaipur



स्मरण पत्र-चतुर्थ

क्रमांक : जविप्रा/अधि. अभि./पीएचई-11/2022/डी- 569 दिनांक: 15-12-2022

सदस्य सचिव,
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
झालाना डूंगरी, जयपुर।

विषय:- गजाधरपुरा, कालवाड़ रोड़ स्थित सीवरेज ट्रीटमेन्ट प्लान्ट में उद्योग अपचरित / अनुपचरित (trade effluent) प्रदूषित जल को रोकने एवं यह प्रदूषित जल सीवर लाइन में आने से जलमल शुद्धिकरण की प्रक्रिया में व्यवधान तथा सीवरेज ट्रीटमेन्ट प्लान्ट के जलमल की गुणवत्ता के सम्बन्ध में।

सन्दर्भ:- इस कार्यालय का पूर्व पत्र क्रमांक डी-1091 दिनांक 04.12.2019, डी-506 दिनांक 01.12.2020, डी-260 दिनांक 01.07.2021 एवं डी-215 दिनांक 02.05.2022 के क्रम में।

महोदय,

जयपुर विकास प्राधिकरण द्वारा 30 एम.एल.डी. क्षमता का सीवरेज ट्रीटमेन्ट प्लान्ट जयपुर शहर के उत्तरी-पश्चिमी क्षेत्र (अजमेर-जयपुर-दिल्ली 200' एक्सप्रेस हाईवे के बाहरी क्षेत्र नींदड़ मोड़ सीकर रोड़ तक से लोहामण्डी क्षेत्र से कालवाड़ रोड़-निवारु रोड़-बैनाड़ रोड़ के मध्य क्षेत्र होते हुये ग्राम गजाधरपुरा, कालवाड़ रोड़ तक का सम्पूर्ण क्षेत्र) के सीवेज का शोधन हेतु स्थापित किया गया था, जिसका संचालन एवं संधारण कार्य प्राधिकरण द्वारा किया जा रहा है।

इस सीवरेज ट्रीटमेन्ट प्लान्ट हेतु बिछाए गए सीवरेज नेटवर्क के आस-पास स्थित अवैध/वैध औद्योगिक ईकाईयों द्वारा सीवर लाईन में उद्योग अपचरित/अनुपचरित (trade effluent) डाल दिया जाता है, जिससे जलमल शुद्धिकरण की प्रक्रिया बाधित हो जाती है तथा यह अपशिष्ट अम्लीय प्रवृत्ति होने के कारण सीवरेज ट्रीटमेन्ट प्लान्ट पर बैक्टीरिया समाप्त हो जाते हैं, जिसके कारण आर्गेनिक मेटर डार्जिजस्ट नहीं हो पाता है। यह केमिकल युक्त सीवरेज प्रत्येक महीने में एक से दो बार आता है, जिसके कारण गजाधरपुरा सीवरेज ट्रीटमेन्ट प्लान्ट पर आ रहे रॉ-सीवेज में COD एवं BOD की मात्रा निर्धारित मात्रा से अधिक हो जाती है एवं पुनः बैक्टीरिया के उत्पादन में 15-20 दिनों का चक पूरा करना होता है। अतः इस प्रकार के सीवेज को प्लान्ट पर शोधित करने के कारण सीवरेज ट्रीटमेन्ट प्लान्ट प्रदूषण नियंत्रण मण्डल द्वारा निर्धारित मानको के अनुसार कार्य नहीं कर पा रहा है।

इस प्रकार की केमिकल युक्त सीवेज के कारण सीवरेज ट्रीटमेन्ट प्लान्ट का रख-रखाव कार्य बार-बार करना होता है एवं रख-रखाव कार्य हेतु सीवरेज ट्रीटमेन्ट प्लान्ट को Shutdown करना पड़ता है एवं सीवरेज ट्रीटमेन्ट प्लान्ट द्वारा जलमल का शोधन इस समयावधि के दौरान प्रदूषण नियंत्रण मण्डल द्वारा निर्धारित मापदण्ड के अनुसार नहीं हो पाता है जिसकी सूचना प्राधिकरण द्वारा राजस्थान प्रदूषण नियंत्रण मण्डल को सन्दर्भित पत्रों के द्वारा दी जा चुकी है।

इसके अतिरिक्त यह भी उल्लेखनीय है कि कालवाड़ रोड़ पर गोविन्दपुरा क्षेत्र से लेकर एसटीपी गजाधरपुरा तक जाने वाली मुख्य सीवर लाईन के नजदीकी विभिन्न प्रकार की अवैध/अनाधिकृत पत्थर कटिंग की मशीनें/टाल स्थित है, जिनसे घिसाई से निकलने वाली स्लरी को अवैध रूप से रात्रि में या अन्य किराी भी समय अज्ञात व्यक्तियों द्वारा चोरी से गजाधरपुरा



जयपुर विकास प्राधिकरण, जयपुर

www.jda.urban.rajasthan.gov.in

एसटीपी के सीवरेज नेटवर्क में डाल दिया जाता है जिससे गजाधरपुरा एसटीपी पर ट्रीट करने हेतु प्राप्त सीवेज माह में कई बार लाल रंग का प्राप्त होता है, इसके अतिरिक्त एसटीपी पर कई बार मृत जानवर यथा मुर्गी इत्यादि भी आ जाती है। उक्त कारण से सीवेज का शोधन किये जाने में शुद्धिकरण की प्रक्रिया बाधित हो जाने के कारण शोधन प्रदूषण नियन्त्रण मण्डल द्वारा निर्धारित मापदण्ड के अनुसार नहीं हो पाता है।

अतः उक्त विषयान्तर्गत लेख है कि उक्त गजाधरपुरा, कालवाड़ रोड़ स्थित सीवरेज ट्रीटमेन्ट प्लान्ट पर जयपुर के उत्तरी-पश्चिमी क्षेत्र हेतु बिछाए गए सीवरेज नेटवर्क के आस पास संचालित वैध/अवैध औद्योगिक ईकाइयों के द्वारा निष्पादित अपचरित/अनुपचरित (trade effluent) प्रदूषित जल को सीवर लाईन में नहीं डालने हेतु तथा ऐसे उद्योगों के विरुद्ध पर्यावरणीय शास्ति (Environmental Compensation) अधिरोपित कर उद्योगों के विरुद्ध नियमानुसार कार्यवाही तथा उक्त सीवरेज ट्रीटमेन्ट प्लान्ट को सही तरीके से संचालन करने में सहयोग प्रदान करने हेतु आपके अधीनस्थ अधिकारियों को उचित निर्देश प्रदान करने का श्रम करावें।



सचिव

जयपुर विकास प्राधिकरण,
जयपुर

प्रतिलिपि:-

1. निजी सचिव, प्रमुख शासन सचिव, पर्यावरण विभाग, जयपुर।
2. निजी सचिव, प्रमुख शासन सचिव, उद्योग विभाग, जयपुर।
3. निजी सचिव, आयुक्त, जयपुर विकास प्राधिकरण, जयपुर।
4. निजी सचिव, आयुक्त, नगर निगम-गेटर, जयपुर से निवेदन है कि सम्बन्धित अधिकारियों को निर्देशित करने का श्रम करें।
5. मुख्य प्रबन्धक रीको, झोटवाड़ा व सरनाडूंगर औद्योगिक क्षेत्र, जयपुर से निवेदन है कि क्षेत्र में स्थापित फैक्ट्रियों द्वारा अशोधित केमिकल/इण्डस्ट्रीयल वेस्ट को सीवर आऊट फॉल में डालने से रोकने हेतु सम्बन्धित अधिकारियों को निर्देशित करने का श्रम करें।
6. निजी सचिव, जिला कलेक्टर, जयपुर।
7. अतिरिक्त जिला कलेक्टर-प्रथम, कार्यालय जिला कलेक्टर एवम् जिला मजिस्ट्रेट, जयपुर।
8. मुख्य अभियन्ता, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झालाना डूंगरी जयपुर।
9. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल (उत्तर), रोड़-5 के सामने वीकेआई एरिया, सीकर रोड़, जयपुर।
10. रक्षित पत्रावली।


अधिशायी अभियन्ता (पीएचई-1।)

जयपुर विकास प्राधिकरण,
जयपुर



No.JDA/EE PHE II/WO/2021-2022/Mar/11

Dated:- 31/03/2022

Work Order
(Consultancy by Quotation)

Exceltech Consultancy & Project Pvt. Ltd.

10 and 11, Natraj Nagar,
Imli Phatak, Jaipur-302004
Pan No. : AADCE3884A1
GST No. : 08AADCE3884A1ZT

Sub: Consultancy work for the preparation of Detailed Project Report for the Up-Gradation of 30 MLD STPs at Ralawata & Gajadharpura as per NGT Norms, JDA Jaipur

Ref: 1. Your Quotation dated & Quotation no. 12/2021-22
- 2. Acceptance Letter issued vide no. JDA/EE PHE II/LOA/2021-2022/Mar/09 Dated 24/03/2022

The above said consultancy work is being awarded to you on the terms & conditions of the above referred acceptance letter Sr.No.2 amounting to Rs.22,55,111.00/- (Indian Rupee Twenty Two Lacs Fifty Five Thousand One Hundred Eleven Only) without any condition on behalf of authority.Details are given below:-

SrNo.	Item Description	Quantity	Unit	Rate	Amount
1	Consultancy work for the preparation of Detailed Project Report for the Up-Gradation of 30 MLD STPs at Ralawata & Gajadharpura as per NGT Norms, JDA Jaipur	1.000	Job	22,55,111.00	22,55,111.00
				TOTAL:	22,55,111.00

You are directed to start the work under the instruction of the Assistant Engineer and complete the same within a period of 4 Months.The stipulated date of commencement and completion,shall be reckoned as under:-

1. Stipulated date of commencement : 04/04/2022
2. Stipulated date of completion : 03/08/2022

The work has been sanctioned administrative and financially vide No. JDA/EE PHE I/A & F/2021-2022/Dec/282 Dated 01/12/2021 for Rs.56,32,440.00/-, Job No. JDA/EE PHE I/A & F/2021-2022/Dec/282.

On submission of agreement with Non Judicial Stamp worth Rs.1,000.00/- duly signed, the Agreement no. 11/2021-22 has been allotted for this work.

Remark :

Sd/
(Shiv Ratan Pareek)
Executive Engineer PHE II

CC To :

Honorable MP.....
Honorable MLA.....
Director (Eng.)-I, JDA, Jaipur
Additional Chief Engineer-I, JDA, Jaipur
Superintendent Engineer-X, JDA, Jaipur
Sr. Account Officer, JDA, Jaipur
Assistant Engineer/Juniour Engineer,PHE-I,JDA, Jaipur
Assistant Engineer/Juniour Engineer,PHE-II,JDA, Jaipur
Guard File

(Shiv Ratan Pareek)
(Shiv Ratan Pareek)
Executive Engineer PHE II

SLUDGE COLLECTION AT 30 MLD STP



RECTIFICATION OF LEAKAGE IN BIO GAS SYSTEM





XJH6+QQM, Kalwar Rd, Anand Lok, Rajasthan 303701, India

	Decimal	DMS	
Latitude	26.978927	26°58'44" N	32°C 90°F
Longitude	75.612261	75°36'44" E	

2023-03-12(Sun) 03:00(pm)





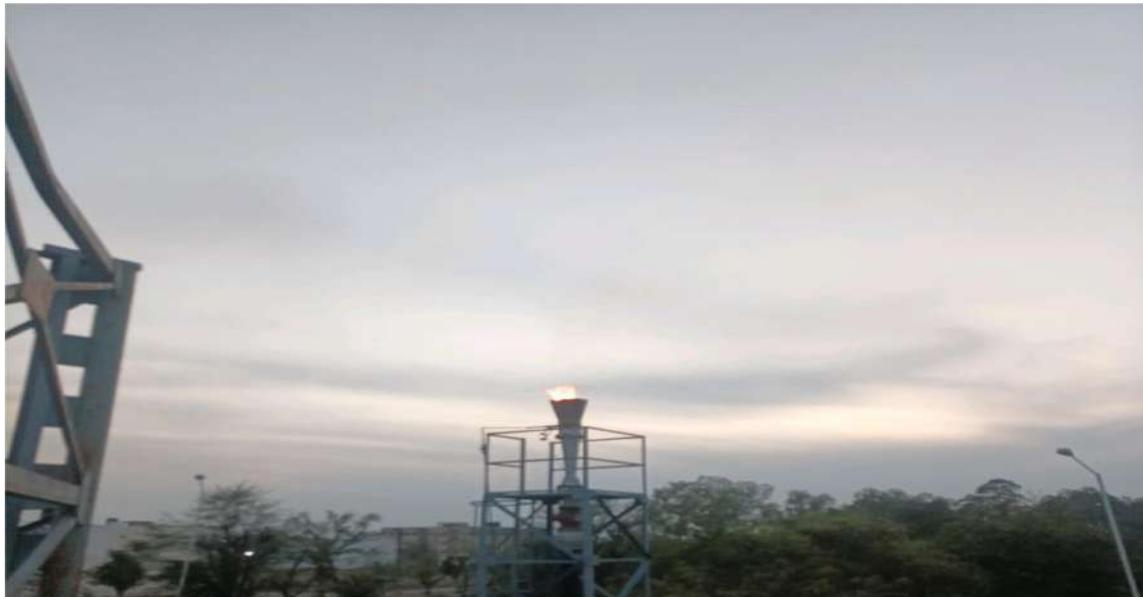


XJQ5+7PR, Kalwar Rd, Jaipur, Rajasthan 303706, India

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2023-03-12(Sun) 03:52(pm)





Rawlot Nagar
रावलोट नगर

Bharthari Mandir
भरथरी मंदिर

Anand Lok
आनंद लोक

XJMB+PFH, Anand Ln, Anand Lok, Rajasthan 303701, India

	Decimal	DMS
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Longitude	75.617037	75°37'1" E

2023-03-12(Sun) 06:43(pm)

31°C
88°F



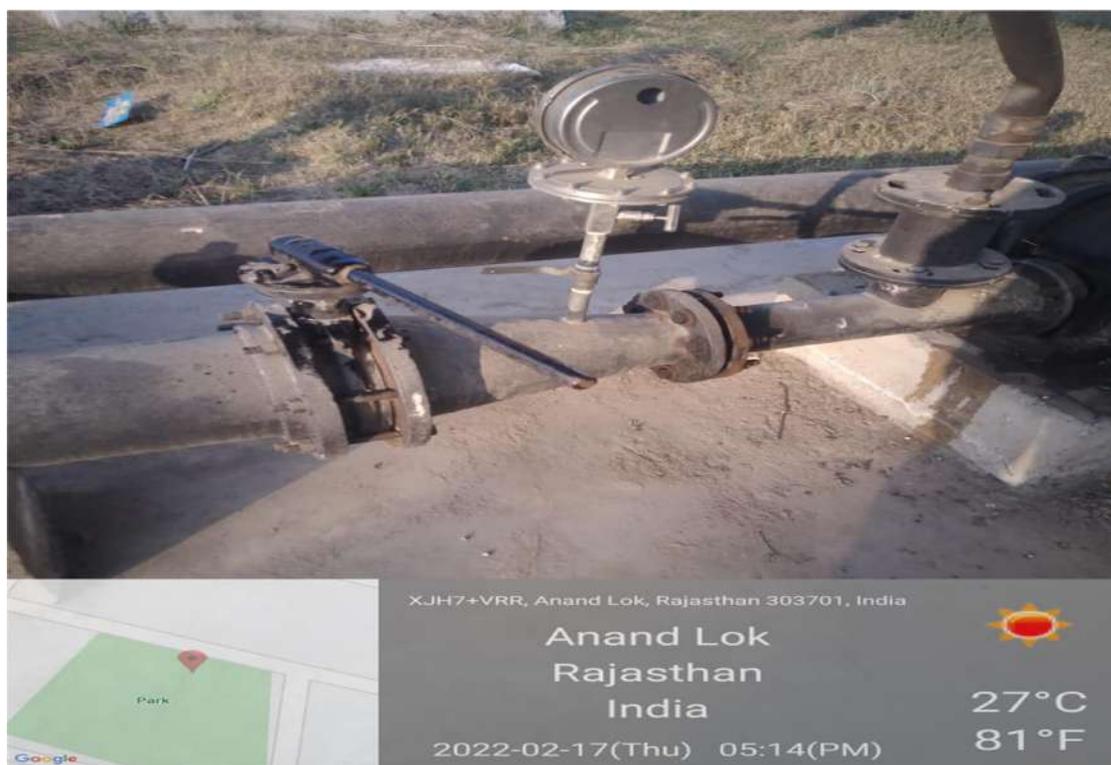
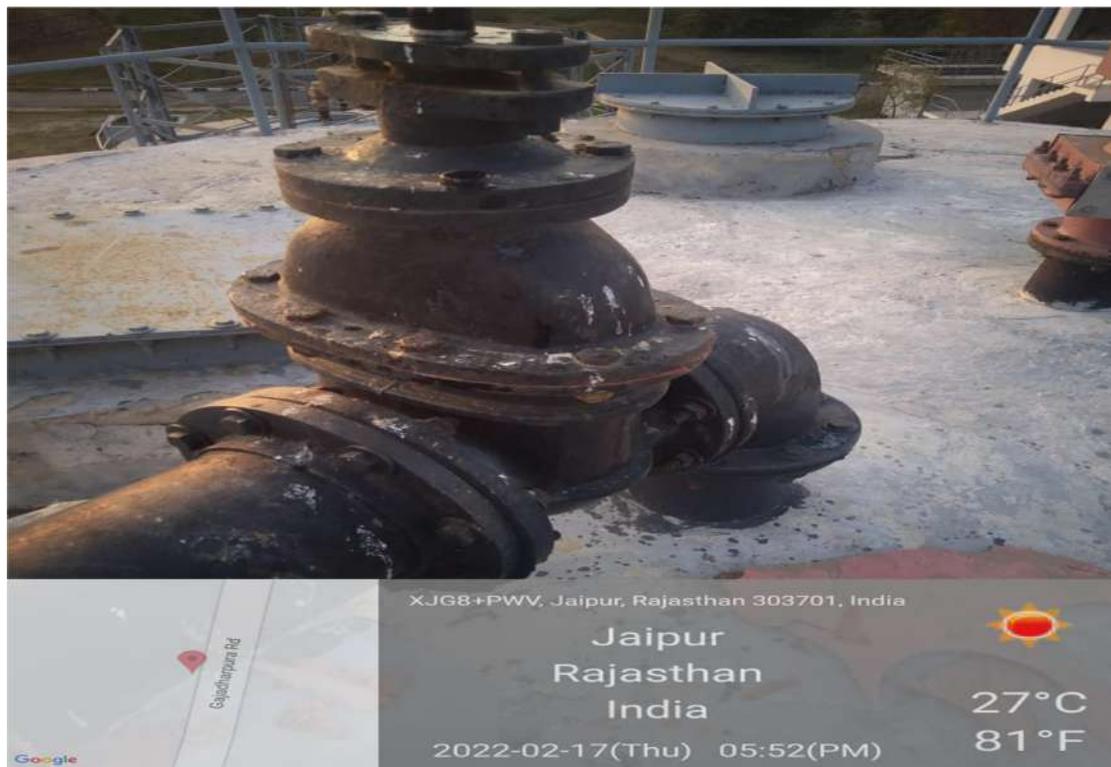
Anand Lok
आनंद लोक

XJH6+QOM, Kalwar Rd, Anand Lok, Rajasthan 303701, India

	Decimal	DMS
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Longitude	75.612261	75°36'44" E

2023-03-12(Sun) 06:46(pm)

31°C
88°F



Working Sensors and Flow Meters



Inlet Chamber Level Meter



Raw Sewage Sump Level Sensor



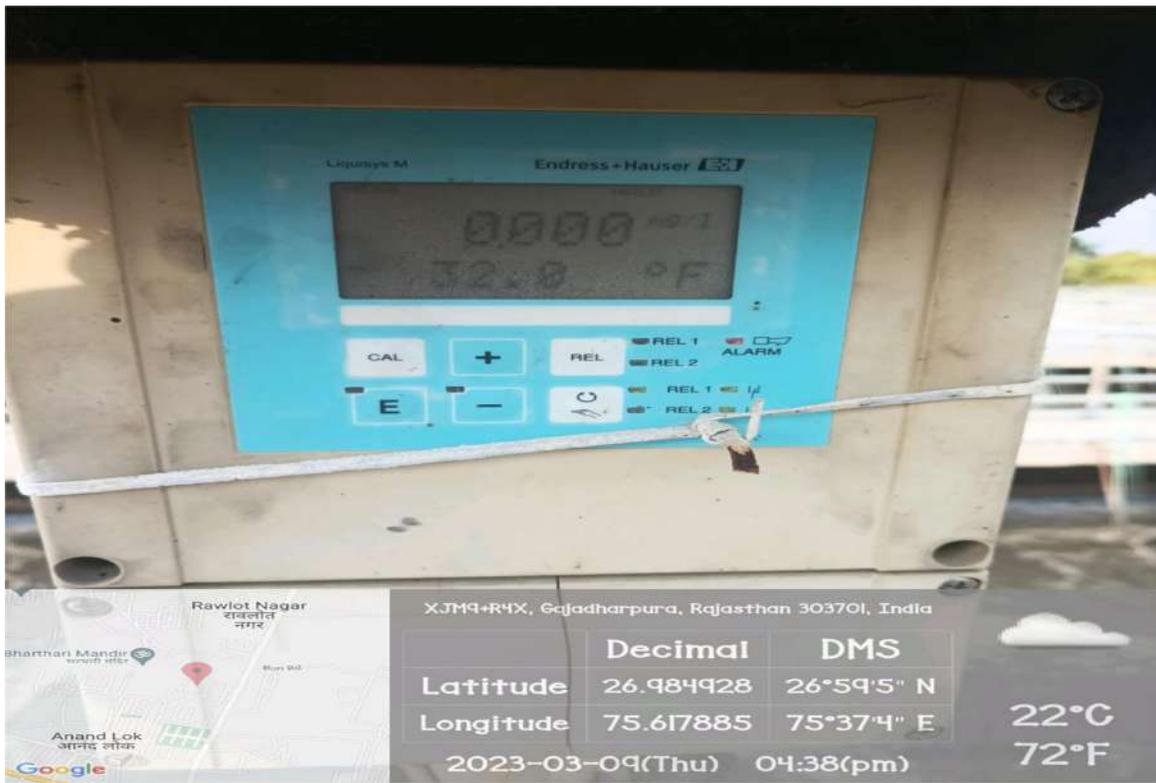
Fine Screen Meter



Flow Meter at Outlet



Recycle Sump Meter



Aeration Tank Temperature Meter



Fine Screen Level Meter



D.O. Meter

PROCESS CALCULATION FOR UPGRADATION OF EXISTING 30 MLD STP				
	Volume of Backwash Sump required	=	44.156	m ³
	SWD provided	=	3.000	m
	Length/ Width provided	=	4.000	m
	Volume provided	=	48.000	m ³
	Freeboard provided	=	0.500	m
	AIR BLOWERS FOR SCOURING			
	Scouring Velocity	=	36.000	Nm ³ /m ² /hr
	Head	=	0.500	kg/cm ²
	Capacity of Air Blowers Required	=	254.340	Nm ³ /hr
	Capacity of Air Blowers Provided	=	300.000	m ³ /hr
	Working Air Blowers	=	1.000	Nos
	Standby Air Blowers	=	1.000	Nos
	Pressure			
10	DISINFECTION SYSTEM			
10.1	CHLORINE CONTACT TANK			
	No. of Units	=	1	No.
	Design Flow	=	Average Flow or Decant Flow whichever is more	
	Average Flow	=	1250	m ³ /hr
	Design Flow	=	1250	m ³ /hr
	Hydraulic Retention Time at Average Flow	=	30	min
	Volume of Chlorine Contact Tank required	=	1250 x 30 x 60	
		=	625	m ³

PROCESS CALCULATION FOR UPGRADATION OF EXISTING 30 MLD STP				
	Side Water Depth (SWD) provided	=	2.50	m
	Width provided	=	10.00	m
	Length required	=	25.00	m
	Length provided	=	25.00	m
	Volume provided	=	625	m ³
	Freeboard provided	=	0.50	m
	<i>Calculated volume (L x W x D) is same of Existing Chlorine Contact Tank hence Existing Chlorine Contact Tank shall be retained.</i>			
10.2	CHLORINATORS			
	Design Flow	=	Average Flow or Decant Flow whichever is more	
	Average Flow	=	1250	m ³ /hr
	Design Flow	=	1250	m ³ /hr
	Design Chlorine Dosage (Max)	=	10	mg/l
	Quantity of Chlorine required	=	1250 x 10 / 1000	
		=	12.50	Kg/hr
	No. of Working Chlorinator provided	=	1	No.
	Capacity of Chlorinator required	=	12.50	Kg/hr
	Capacity of Chlorinator provided	=	13	Kg/hr
	No. of Standby Chlorinator provided	=	1	No.
	Quantity of Chlorine required	=	1250 X 24 x 3/1000	
		=	90	Kg/day
	Considering Storage Period as	=	30	days

PROCESS CALCULATION FOR UPGRADATION OF EXISTING 30 MLD STP				
	Quantity of Chlorine required	=	90 x 30	
		=	2700	Kg
	Available Capacity of one Chlorine Tonner	=	928	Kg
	No. of Chlorine Tonners required	=	2700 / 928	
		=	2.91	Nos.
	Say	=	3	Nos.
	No. of Chlorine Tonners in use at any time	=	2	Nos.
	Total No. of Chlorine Tonners provided	=	5	Nos.
	<i>New vacuum type chlorination system of 13 kg/hr is proposed for existing 30 MLD sewage flow.</i>			
11	SLUDGE HANDLING SYSTEM			
	<i>Existing Sludge Handling units are sufficient to cater the sludge generated to increase pollutant load. Only existing Gas Holder of MS structure will be replaced with new dual membrane type gas holder.</i>			

**DETAILED PROJECT REPORT ON
UP-GRADATION OF EXISTING 30 MLD STP PLANT AT GAJADHARPURA**

Process calculation for proposed 30 MLD STP				
Volume of Thickened Sludge to be fed to Sludge Digesters	=	216	m ³ /day	
Running Time of Sludge Digesters considered	=	24	hrs	
Thickened Sludge Flow Rate	=	9.00	m ³ /hr	
No. of Working Pumps provided	=	1	No.	
Capacity of Pump provided	=	10.00	m ³ /hr	
No. of Standby Pump provided	=	1	No.	
Head provided	=	15	mwc	
11.9 HIGH RATE ANAEROBIC SLUDGE DIGESTER				
Quantity of Primary Sludge generated in Primary Clarifiers	=	10800	Kg/day	
Solids Consistency	=	3%		
Volume of Primary Sludge	=	360	m ³ /day	
Total Sludge to be fed to Sludge Digesters	=	10800	m ³ /day	
Consistency	=	5%		
Total Sludge to be fed to Sludge Digesters	=	216	m ³ /day	
VSS in Primary Sludge	=	70%		
	=	7560	Kg/day	
Total VSS	=	7560	Kg/day	
Total Inorganic Sludge	=	3240	Kg/day	
Hydraulic Retention Time (HRT) in Sludge Digesters	=	15	days	
% Destruction in VSS in selected Hydraulic Retention Time (HRT)	=	50%		
VSS destroyed	=	3780	Kg/day	

**DETAILED PROJECT REPORT ON
UP-GRADATION OF EXISTING 30 MLD STP PLANT AT GAJADHARPURA**

Process calculation for proposed 30 MLD STP				
Quantity of Digested Sludge generated	=	7020	Kg/day	
Consistency	=	3.25%		
Volume	=	216	m ³ /day	
Volume of Digester required	=	3240	m ³	
No. of Units provided	=	2	Nos.	
Volume of each Digester required	=	1620	m ³	
Ratio of Diameter:SWD provided	=	2.60		(1.5-4 m) as per Sewerage & Sewage Treatment Manual
SWD provided	=	6.80	m	(6-12 m) as per Sewerage & Sewage Treatment Manual
Diameter provided	=	18.00	m	(6-38 m) as per Sewerage & Sewage Treatment Manual
Additional Allowance Depth for Grit, Scum & Foam accumulation	=	1.00	m	
Freeboard provided	=	1.000	m	(0.6-0.8 m) as per Sewerage & Sewage Treatment Manual
		1730		
Power Requirement for mixing (W) can be calculated from the following Equation:				
$P = G^2 \times \mu \times V$				
Where				
G = Mean Velocity Gradient (s ⁻¹)	=	60	s ⁻¹	(30-85)
μ = Dynamic Viscosity (N s/m ²)	=	0.00146	N s/m ²	

**DETAILED PROJECT REPORT ON
UP-GRADATION OF EXISTING 30 MLD STP PLANT AT GAJADHARPURA**

Process calculation for proposed 30 MLD STP				
V= Volume of each Digester (m ³)	=	1730	m ³	
Hence P	=	9090	N s/m ²	
	=	9	KW	
No. of Mixers provided	=	2	Nos.	
Capacity of each Mixer provided	=	4.55	KW	
	=	5.50	KW	
Digester heating				
Size of digester				
Number of digesters	=	2	Nos.	
Diameter	=	18.0	m	
Side water depth	=	7.8	m	
Free board	=	1.000	m	
Roof cone depth	=	3	m	
Bottom cone depth	=	2	m	
Sludge volume per digester	=	1620.00	m ³	
Heat transfer coefficients				
Plain concrete walls above ground 300 mm thick without insulation,	=	5	W/m ² .oC	
Plain concrete floor 300 mm thick in contact with moist earth,	=	2.85	W/m ² .oC	
Fixed steel cover 6 mm thick,	=	3	W/m ² .oC	
Temperatures:				
Min. air temperature	=	25	°C	
Incoming sludge	=	25	°C	
Earth below floor	=	10	°C	
Sludge content in digester	=	38	°C	

**DETAILED PROJECT REPORT ON
UP-GRADATION OF EXISTING 30 MLD STP PLANT AT GAJADHARPURA**

Process calculation for proposed 30 MLD STP				
Specific heat of sludge	=	4200	J/kg.°C	
Heat requirement for sludge,	=	19656000000	J/d	
(Volume of feed sludge * (Digester temp - Sludge Temp.) * Specific hear of sludge)				
Area of walls of all digesters	=	995	m ²	
Area of roof of all digesters	=	537	m ²	
Area of floor of all digesters	=	521	m ²	
Heat loss: (=heat transfer coeff. * Area * Temp. difference * Time in sec per day)				
Walls	=	5590085530	J/d	
Roof	=	1807916174	J/d	
Floor	=	3595048738	J/d	
Heat loss,	=	10993050442	J/d	
Misc. heat losses in piping, etc. @ 10%	=	1099305044	J/d	
Total heat losses,	=	12092355486	J/d	
Heat exchanger capacity, J/d = Heat required for sludge + Heat loss	=	31748355486		
	=	1322848	KJ/h	
	=	368	kW	
12.0	BIOGAS HOLDER			
Biogas generated per Kg of VSS destroyed	=	0.9	m ³ /Kg	
VSS destroyed	=	3780	Kg/day	
Biogas generated	=	3402	m ³ /day	

8 ESTIMATED POWER CONSUMPTION OF UP GRADATED OF 30 MLD STP AND PROPOSED 30 MLD STP

LOAD SHEET FOR UPGRADATION OF EXISTING STP

Project:- Up-gradation of existing 30 MLD STP Gajadharpura

S No	Description	W.	S.	Total Qty.	Motor Rating in KW	Total Load in KW	Power consumption kWh per day
1	Raw Sewage Transfer Pump	4	2	6	40	160	2560.00
2	Mechanical Fine Bar Screen	1	1	2	3	3	6.00
3	Belt Conveyor	1	0	1	2.2	2.2	4.40
4	Grit Mechanical Scrapper	1	1	2	1.13	1.13	27.12
5	Grit Mechanical Classifier	1	1	2	1.13	1.13	27.12
6	Grit Mechanical Organic Return	1	1	2	0.37	0.37	8.88
7	Primary Clarifier	2	0	2	0.55	1.1	26.40
8	Chlorine Buster Pump	2	1	3	3.7	7.4	177.60
9	Primary Sludge Pump	1	1	2	3.7	3.7	88.80
10	Sludge Thickener	1	1	2	3.7	3.7	88.80
11	Dilution Water Pump	1	1	2	11.5	11.5	115.00
12	Thickened Sludge Pump	1	1	2	3.7	3.7	88.80
13	Digester Mixing Pump	2	1	3	40	80	1440.00
14	Bio Gas Blower	1	1	2	2.2	2.2	13.20
15	BFP Feed Pump	1	1	2	5.63	5.63	135.12
16	Polyelectrolyte Agitator	1	0	1	3.7	3.7	37.00
17	Poly Dosing Pump	1	1	2	0.75	0.75	7.50
18	BFP Drive I	1	1	2	3.7	3.7	44.40
19	BFP Drive II	1	1	2	3.7	3.7	44.40
20	BFP Agitator	0	0	0	0	0	0.00
21	Belt Wash Pump	1	1	2	15	15	30.00
22	Supernatant Pump	0	0	0	0	0	0.00
23	Air Blower /Mixers for digested sludge sump	1	0	1	3.7	3.7	37.00
24	Dewatering Pumps	1	0	1	2	2	8.00
25	Lighting Load	1	0	1	10	10	100.00
26	SBR Air Blowers *	4	2	6	122.7	490.8	6500.00
27	RAS Pumps	4	2	6	5.5	22	264.00
28	Decanters	4	0	4	0.55	2.2	13.20
29	SAS Pumps	4	2	6	11	44	88.00
30	Auto Valves/Sluice Gates for SBR process	50	0	50	0.75	37.5	75.00

LOAD SHEET FOR UPGRADATION OF EXISTING STP

Project:- Up-gradation of existing 30 MLD STP Gajadharpura

S No	Description	W.	S.	Total Qty.	Motor Rating in KW	Total Load in KW	Power consumption kWh per day
31	Disc Drive	1	0	1	1.5	1.5	36.00
32	Suction Pump	2	1	3	3.7	7.4	177.60
33	Drain pump	1	0	1	0.75	0.75	1.50
34	Filter feed pump	2	2	4	115	230	5060.00
35	Backwash pump	2	2	4	40	80	160.00
36	Misc / Other Load	0	0	0	0	50	400.00
Total KW						1295.46	17890.84

SLUDGE REMOVING FROM RIVER BED











Construction of Masonry Drain by WRD Under Progress

Chief Engineer, Water Resources Department

Bhawani Singh Road

Jaipur-302005

Phone: 0141-5166774 Fax: 0141-5166774 e-mail: dstacewr@gmail.com

A & F Sanction No. 2223-DSTA999967-251 Dated : 03/09/2022**FD Project Approval ID (FDPAID) : 56115****Additional Chief Engineer**

Additional Chief Engineer, Water Resources Zone, Jaipur

Sub : Administrative & Financial sanction of proposal for Channelization work for Gajadharpura STP plant to kalakh Dam Bandi River District Jaipur (E.C. Rs. 631 lac) , Distt. Jaipur

Ref : ACE WR Zone Jaipur letter no. T-Budget 2022-23/Jaipur/ACE/Jai/1208-1209 dated 19.05.2022

I am directed to convey Administrative and Financial sanction of the Government for the following work including pro-rata charges (10%) subject to the conditions of relaxation in point No. 5, 6 of WRD order dated 05.10.2018, approval of design and drawing by competent authority and availability of budget.

Name of Scheme / Work : Channelization work for Gajadharpura STP plant to kalakh Dam Bandi River District Jaipur**Amount of A & F Sanction (Rs.) : 631 lac****Budget Head :-**

4702-00-101-03-01-17 [P / V] - Amount (Rs.) : 429.08 lac

4702 - लघु सिंचाई पर पूंजीगत परिव्यय

101 - सतही जल

(03) - पुनर्जीवीकरण/ उन्नयन/ आधुनिकीकरण

[01] - निर्माण कार्य

17 - वृहद् निर्माण कार्य

4702-00-789-02-04-17 [P / V] - Amount (Rs.) : 113.58 lac

4702 - लघु सिंचाई पर पूंजीगत परिव्यय

789 - अनुसूचित जातियों के लिए विशिष्ट संघटक योजना

(02) - मुख्य अभियंता जल संसाधन के माध्यम से

[04] - आधुनिकीकरण/ उन्नयन/ पुनर्जीवीकरण

17 - वृहद् निर्माण कार्य

4702-00-796-04-02-17 [P / V] - Amount (Rs.) : 88.34 lac

4702 - लघु सिंचाई पर पूंजीगत परिव्यय

796 - जनजातीय क्षेत्र उपयोगना

(04) - निर्माण कार्य (मु.अ. जल संसाधन के माध्यम से)

[02] - पुनर्जीवीकरण / उन्नयन / आधुनिकीकरण (मु.अ. जल संसाधन के माध्यम से)

17 - वृहद् निर्माण कार्य

Technical Sanction (TS) Execution Office :- Additional Chief Engineer, Water Resources Zone, Jaipur**Deputy Secretary and Technical Assistant (DS & TA)**
Water Resources Department, Jaipur.

Copy to following for information and necessary action :-

1) Superintending Engineer, Superintending Engineer, Water Resources Circle, Jaipur.

2) Executive Engineer, Executive Engineer, Water Resources Division, Jaipur.

Deputy Secretary and Technical Assistant (DS & TA)
Water Resources Department, Jaipur.

Page 1 of 2 2223-DSTA999967-251

Deputy Secretary and Technical Assistant (DS & TA), Water Resources Department, Jaipur.

Signature valid

Digitally signed by
Kishor Mishra
Jaipur
Date: 2022.09.03

क्रमांक 1468/ACE/JPR/2022/4742-43
प्रतिलिपि अधीक्षण अभियंता वृहत् जयपुर व अधिशासी अभियंता खल्ल जयपुर के सूचना
क आवश्यक कार्रवाई हेतु प्रेषित है।

14-9-2022 दिनांक

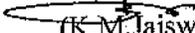
अधीक्षण अभियंता (ईसरदा)
वास्ते अतिरिक्त मुख्य अभियंता
जल संसाधन सभाग, जयपुर

No. F.3 (12) ASI/Cell/96/XVII/167th SLEC meeting/540

Date 03.09.2022

Copy submitted/forwarded to the following for information and necessary action:

1. PS to Hon'ble Minister, Water Resources Rajasthan, Jaipur
2. PS to Principal Secretary, Water Resources, Rajasthan, Jaipur
3. Accountant General, Rajasthan, Jaipur
4. Joint Secretary, Finance (Exp. III) Department, Rajasthan, Jaipur
5. Joint Secretary, Planning Department, Rajasthan, Jaipur
6. PS to Chief Engineer, Water Resources, Rajasthan, Jaipur
7. Financial Advisor, Water Resources Rajasthan, Jaipur
8. Additional Chief Engineer, Water Resources Zone, Jaipur
9. Joint Director (Stat.) O/o Chief Engineer, Water Resources Raj. Jaipur
10. SE (PM) /SE (W)/SE (SS)/SE (VS)/SE (IS)/ O/o Chief Engineer, Water Resources Rajasthan, Jaipur
11. Guard File


(K.M. Jaiswal)
Deputy Secretary & TA
to Chief Engineer, WR
Rajasthan, Jaipur

Annexure-10

Channel Work under progress by Water Resource Department





Amrit Kunj Rd, Amrit Kunj JDA Colony, Rajasthan 303706, India

	Decimal	DMS
Latitude	26.978117	26°58'41" N
Longitude	75.602136	75°36'7" E

2023-03-09(Thu) 01:16(pm)

26°C
79°F



Unnamed Road, Rajasthan 303701, India

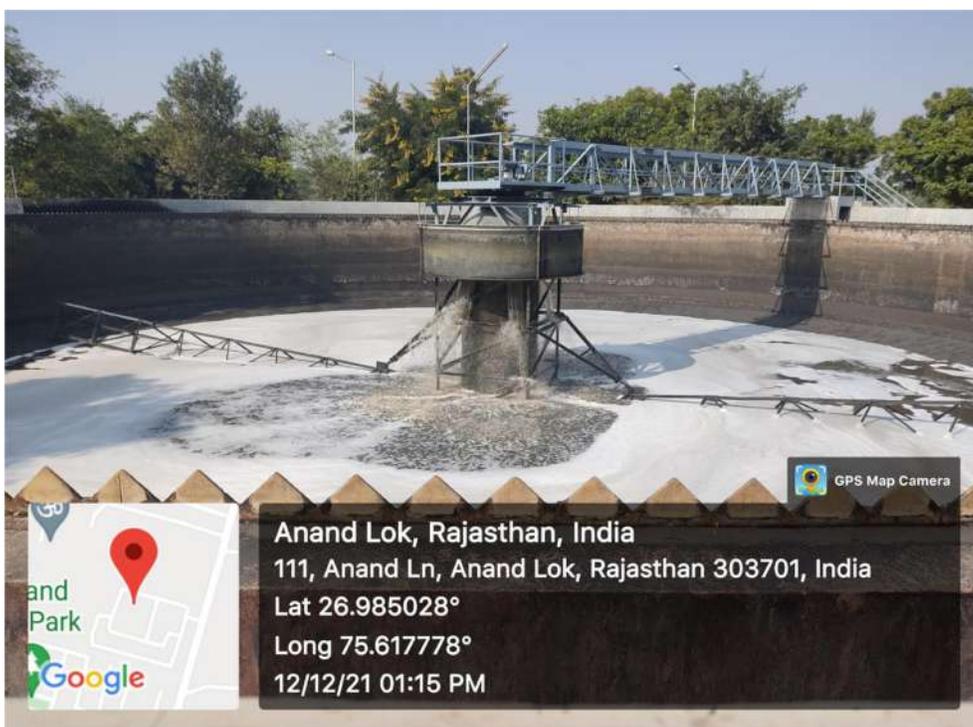
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Longitude	75.60826	75°36'29" E

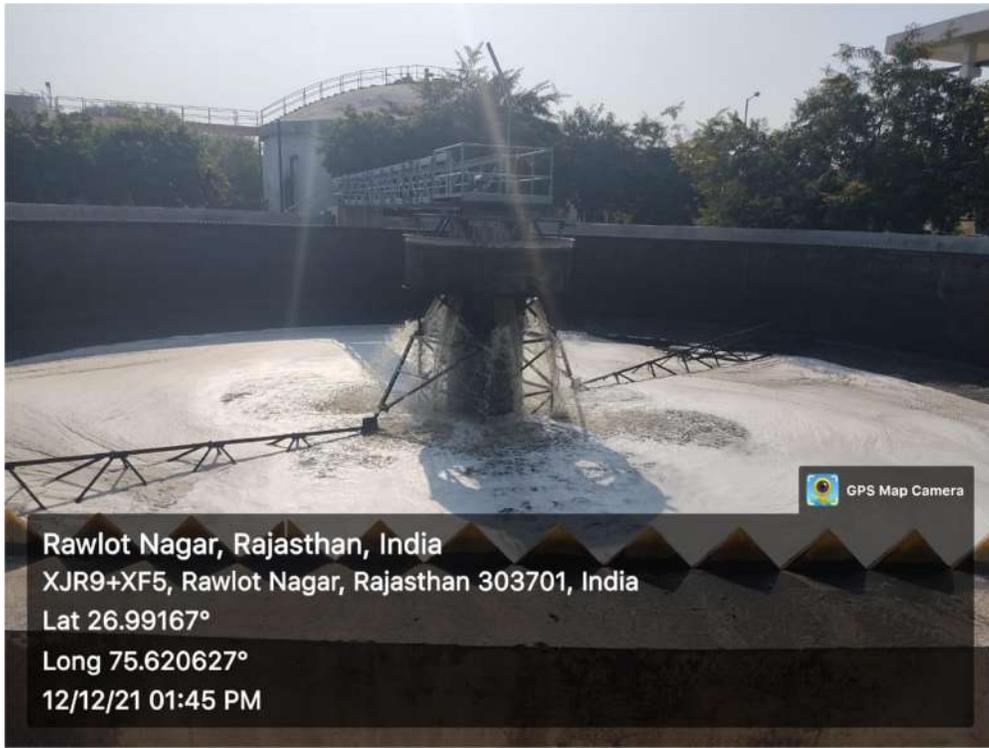
2023-03-09(Thu) 12:56(pm)

26°C
79°F



Cleaning of PST, SST and Aeration Tank





Chlorine Dosing



XJM9+R4X, Gajadharpura, Rajasthan 303701, India

	Decimal	DMS
Latitude	26.984846	26°59'5" N
Longitude	75.617365	75°37'2" E

2023-03-12(Sun) 03:04(pm)

32°C
90°F



XJMS+PFH, Anand Ln, Anand Lok, Rajasthan 303701, India

	Decimal	DMS
Latitude	26.98428	26°59'3" N
Longitude	75.61694	75°37'0" E

2023-03-12(Sun) 03:04(pm)

32°C
90°F



CCT Tank

December 3, 2022

PAGE NO.: / /

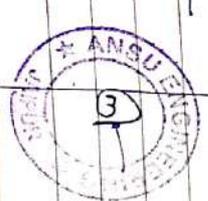
DATE: / /

Annexure-12A

PAGE NO.: / /

DATE: / /

Date	Booster Pump			Time	OFF	Booster Chlorine Hour (pph)	Per Shift in (Hour)	Total Dosing per Hour in (Kg)	Total Chlorine Dosing per Hour in (Kg)	Total Flow MLD	Operator	Plant In-charge	Remarks
	1	2	3										
23-11-2022	✓	✓	✓	7:20Am	8:25Am	0.5	1:05	0.54			Katyan		
				9:25Am	10:45Am	0.5	1:20	0.66					
				11:10Am	3:00Pm	0.5	3:50	1.91					
	✓	✓	✓	7:20Pm	7:00Pm	0.5	4:0	2.0					
				7:20Pm	11:00Pm	0.5	4:0	2.0					
				11:20Pm	3:00Am	0.5	4:0	2.0					
	✓	✓	✓	7:20Am	4:40Am	0.5	1:40	0.83					
				5:30Am	6:20Am	0.5	5:00min	0.41					
	✓	✓	✓	7:25Am	8:30Am	0.5	1:05	0.54					
				9:10Am	1:30Pm	0.5	3:50	1.91					
	✓	✓	✓	1:00Pm	5:00Pm	0.5	4:0	2.0					
				5:20Pm	9:00Pm	0.5	4:0	2.0					
	✓	✓	✓	9:00Pm	1:30Am	0.5	4:0	2.0					
				1:30Am	5:00Am	0.5	4:0	2.0					
	✓	✓	✓	5:20Am	6:30Am	0.5	1:10	0.58					
				7:20Am	8:30Am	0.5	1:05	0.54					
	✓	✓	✓	9:25Am	10:45Am	0.5	1:20	0.66					
				11:00Am	3:00Pm	0.5	4:0	2.0					
	✓	✓	✓	3:00Pm	7:20Pm	0.5	4:0	2.0					
				7:00Pm	11:00Pm	0.5	4:0	2.0					
	✓	✓	✓	11:00Pm	3:00Am	0.5	4:0	2.0					
				3:20Am	6:40Am	0.5	3:40	1.83					
	✓	✓	✓	7:10Am	11:00Am	0.5	3:50	1.91					
				11:00Am	3:00Pm	0.5	4:0	2.0					
	✓	✓	✓	3:00Pm	7:00Pm	0.5	4:0	2.0					
				7:00Pm	11:00Pm	0.5	4:0	2.0					
	✓	✓	✓	11:00Pm	3:00Am	0.5	4:0	2.0					
				3:00Am	4:40Am	0.5	1:40	0.83					
	✓	✓	✓	5:30Am	6:20Am	0.5	5:00min	0.41					



Date	Booster Pump			Time		Booster Hour (PM)	Per shift in (Hour)	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing in (Kg)	Total Flow MLD	Operator	Plant Dosing	Remarks
	1	2	3	ON	OFF								
1-12-2022	✓			7:20 Am	8:35 Am	0.5	1.15	0.62	10.77	25.35	Ravi Singh	[Signature]	
		✓		9:15 Am	11:00 Am	0.5	1.45	0.87					
			✓	11:00 Am	3:00 Am	0.5	4.0	2.0					
		✓		3:00 Pm	7:00 Pm	0.5	4.0	2.0					
			✓	7:00 Pm	11:00 Pm	0.5	4.0	2.0					
		✓		11:00 Pm	3:00 Am	0.5	4.0	2.0					
			✓	3:15 Am	4:40 Am	0.5	1.25	0.70					
		✓		5:30 Am	6:40 Am	0.5	1.10	0.58					
			✓	7:35 Am	8:35 Am	0.5	1.0	0.5					
		✓		9:10 Am	10:45 Am	0.5	1.35	0.75					
2-12-2022	✓			11:00 Am	3:00 Pm	0.5	4.0	2.0	10.57	25.20	Ravi Singh	[Signature]	
		✓		3:00 Pm	7:00 Pm	0.5	4.0	2.0					
			✓	7:00 Pm	11:00 Pm	0.5	4.0	2.0					
		✓		11:00 Pm	3:00 Am	0.5	4.0	2.0					
			✓	3:20 Am	4:30 Am	0.5	1.10	0.58					
		✓		5:15 Am	6:40 Am	0.5	1.25	0.70					
			✓	7:30 Am	8:25 Am	0.5	55 min	0.45					
		✓		9:20 Am	1:00 Pm	0.5	3.40	1.83					
			✓	1:00 Pm	5:00 Pm	0.5	4.0	2.0					
		✓		5:00 Pm	9:00 Pm	0.5	4.0	2.0					
3-12-2022	✓			9:00 Pm	1:00 Am	0.5	4.0	2.0	10.47	25.32	Ravi Singh	[Signature]	
		✓		1:00 Am	2:55 Am	0.5	1.50	0.51					
			✓	3:10 Am	4:55 Am	0.5	1.45	0.87					
		✓		5:30 Am	6:24 Am	0.5	50 min	0.41					



Date	Booster Pump	Time	Flowmeter Reading (LPM)	Pressure in (HWP)	Total Chlorine Dosing/ Hour in (Kg)	Total Chlorine Dosing/ Hour in (Kg)	Total Flow MLD	Operator	Plant Manager's Remarks
4-12-2022	✓	ON							
	✓	1	7.15 AM	6.40 PM	0.5	1.25	0.70		
	✓	2	9.25 AM	11.00 PM	0.5	1.25	0.70		
	✓	3	11.00 AM	3.00 PM	0.5	4.0	2.0		
	✓	4	3.00 PM	7.00 PM	0.5	4.0	2.0		
	✓	5	7.00 PM	11.00 PM	0.5	4.0	2.0		
	✓	6	11.00 PM	2.50 AM	0.5	3.30	1.91		
	✓	7	3.20 AM	4.25 AM	0.5	1.15	0.62		
	✓	8	5.35 AM	6.20 AM	0.5	55 min	0.45		
	✓	9	7.30 AM	8.45 AM	0.5	1.15	0.62		
5-12-2022	✓	1	9.05 AM	10.50 AM	0.5	1.45	0.87		
	✓	2	11.00 AM	3.00 PM	0.5	4.0	2.0		
	✓	3	3.00 PM	7.00 PM	0.5	4.0	2.0		
	✓	4	7.00 PM	11.00 PM	0.5	4.0	2.0		
	✓	5	11.00 PM	2.00 AM	0.5	3.0	1.5		
	✓	6	2.00 AM	4.55 AM	0.5	2.50	1.41		
	✓	7	5.20 AM	6.20 AM	0.5	1.10	0.58		
	✓	8	7.15 AM	8.40 AM	0.5	1.25	0.70		
	✓	9	9.00 AM	12.00 PM	0.5	3.0	1.5		
	✓	10	12.00 PM	4.00 PM	0.5	4.0	2.0		
6-12-2022	✓	1	4.00 PM	8.00 PM	0.5	4.0	2.0		
	✓	2	8.00 PM	12.00 AM	0.5	4.0	2.0		
	✓	3	12.00 AM	4.00 AM	0.5	4.0	2.0		
	✓	4	4.25 AM	5.40 AM	0.5	1.15	0.62		
	✓	5	6.00 AM	6.20 AM	0.5	20 min	0.16		
	✓	6	7.15 AM	8.55 AM	0.5	1.40	0.83		
	✓	7	9.00 AM	1.00 PM	0.5	4.0	2.0		
	✓	8	1.00 PM	5.00 PM	0.5	4.0	2.0		
	✓	9	5.00 PM	9.00 PM	0.5	4.0	2.0		
	✓	10	9.00 PM	1.00 AM	0.5	4.0	2.0		
7-12-2022	✓	1	1.00 AM	4.40 AM	0.5	3.40	1.93		
	✓	2	5.20 AM	6.25 AM	0.5	1.03	0.57		
	✓	3	7.30 AM	8.30 AM	0.5	25.30	14.1		
	✓	4	9.00 AM	1.00 PM	0.5	4.0	2.0		
	✓	5	1.00 PM	5.00 PM	0.5	4.0	2.0		
	✓	6	5.00 PM	9.00 PM	0.5	4.0	2.0		
	✓	7	9.00 PM	1.00 AM	0.5	4.0	2.0		
	✓	8	1.00 AM	4.40 AM	0.5	3.40	1.93		
	✓	9	5.20 AM	6.25 AM	0.5	1.03	0.57		
	✓	10	7.30 AM	8.30 AM	0.5	25.30	14.1		



Date	Booster Pump	Time	Booster Chlorine (kgm ³)	Per 500L in (Hour)	Total Chlorine Dose (kgm ³ /Hour)	Total Chlorine Dose (kgm ³)	Total Flow ML/D	Operator	Plant Manager	Remarks
8-12-2022	1	ON	7:35Am	0.5	1.0	0.5		Sanyang		
	2	OFF	8:35Am	0.5	1.25	0.70				
	3	ON	9:25Am	0.5	4.0	2.0				
	4	ON	11:00Am	0.5	4.0	2.0				
	5	ON	7:00Am	0.5	4.0	2.0				
	6	ON	11:00Am	0.5	4.0	2.0				
	7	ON	3:10Am	0.5	1.50	0.91				
	8	ON	5:20Am	0.5	1.20	0.66				
	9	ON	7:35Am	0.5	1.05	0.54				
	10	ON	9:25Am	0.5	1.15	0.62				
9-12-2022	1	ON	10:40Am	0.5	4.0	2.0		Rajul Singh		
	2	ON	11:00Am	0.5	4.0	2.0				
	3	ON	7:00Am	0.5	4.0	2.0				
	4	ON	11:00Am	0.5	4.0	2.0				
	5	ON	3:00Am	0.5	4.0	2.0				
	6	ON	7:00Am	0.5	4.0	2.0				
	7	ON	11:00Am	0.5	4.0	2.0				
	8	ON	3:00Am	0.5	4.0	2.0				
	9	ON	7:00Am	0.5	4.0	2.0				
	10	ON	11:00Am	0.5	4.0	2.0				
10-12-2022	1	ON	7:15Am	0.5	1.25	0.70		Kalyan		
	2	ON	9:25Am	0.5	1.20	0.66				
	3	ON	11:00Am	0.5	4.0	2.0				
	4	ON	7:00Am	0.5	4.0	2.0				
	5	ON	11:00Am	0.5	4.0	2.0				
	6	ON	3:00Am	0.5	4.0	2.0				
	7	ON	7:00Am	0.5	4.0	2.0				
	8	ON	11:00Am	0.5	4.0	2.0				
	9	ON	3:00Am	0.5	4.0	2.0				
	10	ON	7:00Am	0.5	4.0	2.0				
11-12-2022	1	ON	5:20Am	0.5	1.10	0.58		Rajul Singh		
	2	ON	7:10Am	0.5	3.50	1.91				
	3	ON	11:00Am	0.5	4.0	2.0				
	4	ON	3:00Am	0.5	4.0	2.0				
	5	ON	7:00Am	0.5	4.0	2.0				
	6	ON	11:00Am	0.5	4.0	2.0				
	7	ON	3:00Am	0.5	4.0	2.0				
	8	ON	7:00Am	0.5	4.0	2.0				
	9	ON	11:00Am	0.5	4.0	2.0				
	10	ON	3:00Am	0.5	4.0	2.0				

11.91

25.15

10.64

25.30

10.14

25.42

10.77

25.18



Date	Booster Pump	Time	Booster Chlorine (PPM)	Residual in (Hour)	Total Chlorine Dosing/ Hour in (Kg)	Total Chlorine Dosing/ Day in (Kg)	Total Flow MLD	Operator	Plant Design. Panel
12-12-2022	1	ON							
	2	ON							
	3	ON							
	✓	7.20 Am	8.30 Am	0.5	1.10	0.58			
	✓	9.15 Am	11.00 Am	0.5	1.45	0.87			
	✓	11.00 Am	3.00 Pm	0.5	4.0	2.0			
	✓	3.00 Pm	7.00 Pm	0.5	4.0	2.0			
	✓	7.00 Pm	11.00 Pm	0.5	4.0	2.0			
	✓	11.00 Pm	2.40 Am	0.5	3.40	1.83			
	✓	3.10 Am	4.40 Am	0.5	1.30	0.75			
	✓	5.20 Am	6.25 Am	0.5	1.05	0.54			
	✓	7.20 Am	8.35 Am	0.5	1.15	0.62			
13-12-2022	✓	9.25 Am	10.45 Am	0.5	1.20	0.66			
	✓	11.00 Am	3.00 Pm	0.5	4.0	2.0			
	✓	3.00 Pm	7.00 Pm	0.5	4.0	2.0			
	✓	7.00 Pm	11.00 Pm	0.5	4.0	2.0			
	✓	11.00 Pm	3.00 Am	0.5	4.0	2.0			
	✓	3.10 Am	4.45 Am	0.5	1.35	0.73			
	✓	5.30 Am	6.25 Am	0.5	55 min	0.45			
	✓	7.30 Am	8.50 Am	0.5	1.20	0.66			
	✓	9.20 Am	10.45 Am	0.5	1.25	0.70			
	✓	11.00 Am	3.00 Pm	0.5	4.0	2.0			
	✓	3.00 Pm	7.00 Pm	0.5	4.0	2.0			
	14-12-2022	✓	7.00 Pm	11.00 Pm	0.5	4.0	2.0		
✓		11.00 Pm	2.45 Am	0.5	2.45	1.95			
✓		3.10 Pm	4.40 Am	0.5	1.30	0.75			
✓		5.20 Am	6.50 Am	0.5	1.10	0.58			
✓		7.20 Am	8.30 Am	0.5	1.10	0.58			
✓		9.15 Am	11.00 Am	0.5	1.45	0.87			
✓		11.00 Am	3.00 Pm	0.5	4.0	2.0			
✓		3.00 Pm	7.00 Pm	0.5	4.0	2.0			
✓		7.00 Pm	11.00 Pm	0.5	4.0	2.0			
✓		11.00 Pm	2.40 Am	0.5	3.40	1.83			
✓		3.10 Am	4.40 Am	0.5	1.30	0.75			



Date	Booster Pump	Time	Booster chlorine (PPM)	Per shift in Hour	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing/Day in (Kg)	Total Flow MLD	operator	Plant Incharge	Remarks
15-12-2022	✓	ON	0.5	1.45	0.87			Operator		
	✓		0.5	1.25	0.70			Sanyam		
	✓		0.5	4.0	2.0					
	✓		0.5	4.0	2.0	10.60	25.20	Rajyan		
	✓		0.5	4.0	2.0					
	✓		0.5	1.15	0.62			Blavet		
	✓		0.5	5.0 min	0.41					
16-12-2022	✓		0.5	1.25	0.70			Rajusingh		
	✓		0.5	1.35	0.79					
	✓		0.5	4.0	2.0					
	✓		0.5	4.0	2.0	10.82	25.45	Rajyan		
	✓		0.5	4.0	2.0			Blavet		
	✓		0.5	1.30	0.75					
	✓		0.5	1.10	0.58					
	✓		0.5	1.15	0.62			Rajusingh		
17-12-2022	✓		0.5	1.55	0.85					
	✓		0.5	3.0	1.5					
	✓		0.5	3.0	1.5	11.57	25.30	Rajyan		
	✓		0.5	3.0	1.5					
	✓		0.5	3.0	1.5					
	✓		0.5	3.0	1.5			Blavet		



Date	Booster Pump			Time		Booster chlorine Hour (PPM)	Resistivity in (Hour)	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
	1	2	3	ON	OFF								
18-12-2022	✓	✓	✓	7.15Am	8.55Am	0.5	1.40	0.83	11.07	25.55	Rahul Singh	[Signature]	
	✓	✓	✓	9.20Am	10.50Am	0.5	1.30	0.75					
	✓	✓	✓	11.00Am	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0					
	✓	✓	✓	11.00Pm	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.10Am	4.45Am	0.5	1.35	0.73					
	✓	✓	✓	5.10Am	6.35Am	0.5	1.25	0.70					
	✓	✓	✓	7.20Am	8.40Am	0.5	1.20	0.66					
	✓	✓	✓	9.25Am	10.50Am	0.5	1.25	0.70					
19-12-2022	✓	✓	✓	11.00Am	3.00Pm	0.5	4.0	2.0	10.52	25.38	Dya	[Signature]	
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0					
	✓	✓	✓	11.00Pm	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.20Am	4.35Am	0.5	1.15	0.62					
	✓	✓	✓	5.20Am	6.35Am	0.5	1.05	0.54					
	✓	✓	✓	7.25Am	8.45Am	0.5	1.20	0.66					
	✓	✓	✓	9.10Am	11.00Am	0.5	1.50	0.51					
	✓	✓	✓	11.00Am	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
20-12-2022	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0	10.30	25.65	Rahul Singh	[Signature]	
	✓	✓	✓	11.00Pm	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0					
	✓	✓	✓	11.00Pm	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0					
	✓	✓	✓	11.00Pm	3.00Pm	0.5	4.0	2.0					
	✓	✓	✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
	✓	✓	✓	7.00Pm	11.00Pm	0.5	4.0	2.0					



Date	Booster Pump	Time	Booster chlorine Hour (PPM)	Per shift in (hour)	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing Day in (Kg)	Total Flow MLD	Operator	Plant In-charge	Remarks
21-12-2022	1	ON	0.5	1.15	0.62			Olavet		
	2		0.5	1.25	0.70					
	3		0.5	4.0	2.0	10.73	25.145	Sankar		
			0.5	4.0	2.0					
			0.5	4.0	2.0					
			0.5	1.50	0.91					
			0.5	1.0	0.5			ellagan		
			0.5	1.10	0.58					
			0.5	1.40	0.83			Rakul singh		
			0.5	4.0	2.0	10.78	25.25	Rajgan		
			0.5	4.0	2.0					
			0.5	4.0	2.0			Olavet		
			0.5	1.30	0.75					
			0.5	1.15	0.62					
			0.5	3.40	1.83			Rakul singh		
			0.5	4.0	2.0					
			0.5	4.0	2.0					
			0.5	4.0	2.0	11.20	25.32	Rajgan		
			0.5	1.35	0.79			Olavet		
			0.5	1.10	0.58					
			0.5	4.0	2.0			Rakul singh		
			0.5	4.0	2.0					
			0.5	4.0	2.0	10.36	25.40	Olavet		
			0.5	2.0	1.0					
			0.5	2.50	1.41			Rajgan		
			0.5	1.55	0.95					

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Date	Booster Pump	Time	Booster clean (PPM)	Per shift in (hour)	Total chlorine Daily/Hour in (Kg)	Total chlorine Daily/Day in (Kg)	Total Flow MLD	operator	Plant Indrygr Remark.
25-12-2022	1	ON	0.5	4.0	2.0			Rajul Singh	
	2	OFF	0.5	4.0	2.0				
	3	ON	0.5	4.0	2.0	11.20	25.65	Rajul Singh	
	✓	7.00Am	0.5	4.0	2.0			Rajul Singh	
	✓	3.00Pm	0.5	4.0	2.0				
	✓	7.00Pm	0.5	4.0	2.0				
	✓	11.00Pm	0.5	4.0	2.0				
	✓	3.10Am	0.5	1.30	0.75				
	✓	5.30Am	0.5	5.50Pm	0.45			Dhruv	
	✓	1.15Am	0.5	3.45	1.87				
	✓	11.00Am	0.5	4.0	2.0			Rajul Singh	
	✓	3.00Pm	0.5	4.0	2.0				
	✓	7.00Pm	0.5	4.0	2.0			Rajul Singh	
	✓	11.00Pm	0.5	4.0	2.0	11.23	25.28		
	✓	3.10Pm	0.5	1.50	0.91				
	✓	5.20Am	0.5	5.50Am	0.45			Dhruv	

Quantity Consumed HLD 26-12-2022 → 325 Kg
 Remaining quantity HLD 25-12-2022 → 270.36 Kg



January 2023

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Annexure-12B

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Date	Booster Pump			Time		chlorine Hour (PPM)	Per shift in (Hour)	Total chlorine Dosing/hour in (Kg)	Total chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
	1	2	3	ON	OFF								
23-12-2022	✓	✓	✓	7:35Am	8:35Am	0.5	1.0	0.5	7.9		Randhan	Eng	
				9:10Am	10:45Am	0.5	1.35	0.75					
	✓			11:00Am	3:00Pm	0.5	4.0	2.0					
		✓		3:00Pm	7:00Pm	0.5	4.0	2.0	10.54		Dya Shankar	Eng	
	✓			7:00Pm	11:00Pm	0.5	4.0	2.0					
		✓		11:00Pm	3:00Am	0.5	4.0	2.0					
	✓			3:00Am	4:50Am	0.5	1.50	0.75			Katyan		
		✓		5:20Am	6:25Am	0.5	1.0	0.5					
	✓			7:35Am	8:30Am	0.5	55min	0.45			Randhan		
		✓		9:00Am	10:50Am	0.5	1:30	0.75					
	✓			11:00Am	3:00Pm	0.5	4.0	2.0	10.81		Dya Shankar	Eng	
		✓		3:00Pm	7:00Pm	0.5	4.0	2.0					
	✓			7:00Pm	11:00Pm	0.5	4.0	2.0					
		✓		11:00Pm	3:00Am	0.5	4.0	2.0					
	✓			3:00Am	4:50Am	0.5	1.50	0.75					
		✓		5:20Am	6:25Am	0.5	1.05	0.54					
23-12-2022	✓	✓	✓	7:15Am	8:05Am	0.5	1.35	0.79			Randhan		
		✓		9:25Am	10:15Am	0.5	1.20	0.66					
		✓		11:00Am	3:00Pm	0.5	4.0	2.0					
	✓			3:00Pm	7:00Pm	0.5	4.0	2.0					
		✓		7:00Pm	11:00Pm	0.5	4.0	2.0	10.9		Dya Shankar	Eng	
	✓			11:00Pm	3:00Am	0.5	4.0	2.0					
		✓		3:00Am	4:50Am	0.5	1.50	0.91					
		✓		5:20Am	6:25Am	0.5	1.05	0.54					
	✓			7:00Pm	11:00Pm	0.5	4.0	2.0					
		✓		11:00Pm	3:00Am	0.5	4.0	2.0					
	✓			3:00Am	4:50Am	0.5	1.50	0.91					
		✓		5:20Am	6:25Am	0.5	1.05	0.54					



Date	Booster Pump			Time		Booster cylinder (HPM)	Per shift in (Hour)	Total cylinder Daily/Shift in (kg)	Total cylinder Daily/Shift in (kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
	1	2	3	ON	OFF								
30-12-2022	✓		✓	7.20Am	8.30Am	0.5	1.10	0.58			Randhan		
				9.25Am	10.45Am	0.5	1.20	0.66					
			✓	11.00Am	3.00Pm	0.5	4.0	2.0					
	✓		✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
			✓	7.00Pm	11.00Pm	0.5	4.0	2.0	10.48				
			✓	11.00Pm	2.50Am	0.5	3.50	1.91					
			✓	2.15Am	4.50Am	0.5	1.35	0.79					
			✓	5.20Am	6.25Am	0.5	1.05	0.54					
			✓	7.20Am	8.25Am	0.5	1.05	0.54					
			✓	9.10Am	11.00Am	0.5	1.50	0.91					
	✓			11.00Am	3.00Pm	0.5	4.0	2.0					
			✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
			✓	7.00Pm	11.00Pm	0.5	4.0	2.0	10.69				
			✓	11.00Pm	2.50Am	0.5	3.50	1.91					
			✓	3.20Am	4.30Am	0.5	1.30	0.75					
			✓	5.20Am	6.30Am	0.5	1.10	0.58					
			✓	7.35Am	8.45Am	0.5	1.10	0.58					
4-1-2023			✓	9.05Am	10.40Am	0.5	1.35	0.79					
			✓	11.00Am	3.00Pm	0.5	4.0	2.0					
			✓	3.00Pm	7.00Pm	0.5	4.0	2.0					
			✓	7.00Pm	11.00Pm	0.5	4.0	2.0					
			✓	11.00Pm	2.00Am	0.5	4.0	2.0	10.52				
			✓	2.15Am	4.40Am	0.5	1.25	0.70					
			✓	5.25Am	6.20Am	0.5	5.50Am	0.45					



Date	Booster Pump	Time	Booster Chlorine (ppm)	Residual in (Hour)	Total Chlorine Dosing/Day in (Kg)	Total Chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
12-1-2023	1	ON	0.5	1.20	0.66			Gurpreet Ram		
	2	OFF	0.5	1.50	0.31					
	3	ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0	10.94	25.70	Ramdlon		
		ON	0.5	4.0	2.0			Katyan		
		ON	0.5	1.45	0.87					
		ON	0.5	1.0	0.5					
		ON	0.5	1.30	0.75			Gurpreet Ram		
		ON	0.5	1.45	0.87					
		ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0	11.07	25.90	Ramdlon		
		ON	0.5	1.45	0.87			Dya Shankar		
		ON	0.5	1.10	0.58					
		ON	0.5	1.25	0.70			Ramdlon		
		ON	0.5	3.50	1.91					
		ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0	11.06	25.38	Dya Shankar		
		ON	0.5	4.0	2.0			Katyan		
		ON	0.5	3.50	1.91					
		ON	0.5	1.05	0.54					
		ON	0.5	1.35	0.75			Gurpreet Ram		
		ON	0.5	3.40	1.83					
		ON	0.5	4.0	2.0					
		ON	0.5	4.0	2.0	11.28	25.45	Dya Shankar		
		ON	0.5	4.0	2.0					
		ON	0.5	1.20	0.66			Katyan		



Date	Booster Ran/No.	Time	Booster Clearance (ppm)	Rev shift in (Hour)	Total Chlorine Dose/Hour (in Kg)	Total Chlorine Dose/Day (in Kg)	Total Flow (ML)	Operator	Plant Incharge	Remarks
8-1-2023	✓	7:20Am	0.5	1.15	0.62	10.27	25.30	Dya Shankar	Ranjana	
✓	7:20Am	0.5	3.50	1.91						
✓	9:10Am	0.5	4.0	2.0						
✓	1:00Pm	0.5	4.0	2.0						
✓	5:00Pm	0.5	4.0	2.0						
✓	9:00Pm	0.5	4.0	2.0						
✓	1:10Am	0.5	1.35	0.79						
✓	3:20Am	0.5	1.10	0.58						
✓	5:25Am	0.5	4.5m/h	0.34						
✓	7:15Am	0.5	1.35	0.79						
8-1-2023	✓	9:00Am	0.5	4.0	2.0	11.27	25.60	Dya Shankar	Ranjana	
✓	9:00Am	0.5	4.0	2.0						
✓	1:00Pm	0.5	4.0	2.0						
✓	5:00Pm	0.5	4.0	2.0						
✓	9:00Pm	0.5	4.0	2.0						
✓	1:00Am	0.5	4.0	2.0						
✓	5:22Am	0.5	1.18	0.65						
✓	7:35Am	0.5	5.5m/h	0.45						
✓	9:15Am	0.5	3.45	1.87						
✓	1:00Pm	0.5	4.0	2.0						
8-1-2023	✓	5:00Pm	0.5	4.0	2.0	10.85	25.30	Ranjana	Ranjana	
✓	9:00Pm	0.5	4.0	2.0						
✓	1:00Am	0.5	4.0	2.0						
✓	5:15Am	0.5	1.15	0.62						
✓	7:20Am	0.5	1.05	0.54						
✓	9:15Am	0.5	1.35	0.73						
✓	11:00Am	0.5	4.0	2.0						
✓	3:00Pm	0.5	4.0	2.0						
✓	7:00Pm	0.5	4.0	2.0						
✓	11:00Pm	0.5	4.0	2.0						
9-1-2023	✓	7:00Pm	0.5	4.0	2.0	10.65	25.45	Ranjana	Ranjana	
✓	11:00Pm	0.5	4.0	2.0						
✓	3:15Am	0.5	1.20	0.66						
✓	5:15Am	0.5	1.20	0.66						
✓	7:15Am	0.5	1.20	0.66						
✓	9:15Am	0.5	1.20	0.66						
✓	11:15Am	0.5	1.20	0.66						
✓	1:15Pm	0.5	1.20	0.66						
✓	3:15Pm	0.5	1.20	0.66						
✓	5:15Pm	0.5	1.20	0.66						



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Date	Booster Pump	Time ON	Time OFF	Booster Running Hour (PHM)	Per shift in (Hour)	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
16-1-2023	1	7.25Am	8.45Am	0.5	1.20	0.66			Guppi Ram		
	2	9.10Am	10.40Am	0.5	1.30	0.75					
	3	11.00Am	3.00Pm	0.5	4.0	2.0					
		3.00Pm	7.00Pm	0.5	4.0	2.0	10.74	25.39			
		7.00Pm	11.00Pm	0.5	4.0	2.0					
		11.00Pm	3.00Am	0.5	1.40	0.83					
		3.00Am	4.40Am	0.5	1.0	0.5					
		5.25Am	6.25Am	0.5	1.25	0.70					
18-1-2023	1	7.25Am	8.45Am	0.5	1.20	0.66					
	2	9.20Am	1.00Pm	0.5	3.40	1.83					
	3	1.00Pm	5.00Pm	0.5	4.0	2.0					
	4	5.00Pm	9.00Pm	0.5	4.0	2.0	11.11	25.25			
	5	9.00Pm	1.00Am	0.5	4.0	2.0					
	6	1.00Am	4.50Am	0.5	3.50	1.91					
	7	4.50Am	8.20Am	0.5	1.0	0.5					
	8	8.20Am	8.45Am	0.5	1.20	0.66					
19-1-2023	1	7.15Am	8.50Am	0.5	1.35	0.73					
	2	9.15Am	1.00Pm	0.5	3.45	1.87					
	3	1.00Pm	5.00Pm	0.5	4.0	2.0	10.98	25.55			
	4	5.00Pm	9.00Pm	0.5	4.0	2.0					
	5	9.00Pm	1.00Am	0.5	4.0	2.0					
	6	1.00Am	4.45Am	0.5	3.45	1.87					
	7	4.45Am	8.25Am	0.5	5.5Am	0.95					



Date	Booster Comp	Time	Booster Chlorine (mg)	Residual in (Hour)	Total Chlorine Dosing / Hour in (kg)	Total Chlorine Dosing / Day in (kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
24-1-2023	1	ON								
	2	ON								
	3	ON								
	✓	7.20Am	8.35Am	0.5	1.15	0.62				
	✓	9.10Am	1.00Pm	0.5	3.50	1.91				
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0				
	✓	3.00Pm	3.00Pm	0.5	4.0	2.0				
	✓	9.00Pm	1.00Am	0.5	4.0	2.0	11.07	Dya Shankar		
	✓	1.00Am	5.00Am	0.5	4.0	2.0				
	✓	5.15Am	6.20Am	0.5	1.05	0.54				
25-1-2023	✓	7.20Am	8.50Am	0.5	1.30	0.75				
	✓	9.00Am	1.00Pm	0.5	4.0	2.0				
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0				
	✓	5.00Pm	3.00Pm	0.5	4.0	2.0				
	✓	9.00Pm	1.00Am	0.5	4.0	2.0	11.41	Ramdhani		
	✓	1.00Am	5.00Am	0.5	4.0	2.0				
	✓	5.00Am	3.00Am	0.5	4.0	2.0				
	✓	9.00Am	1.00Pm	0.5	3.0	1.5				
	✓	1.00Pm	4.00Pm	0.5	2.20	1.16				
	✓	4.10Am	6.30Am	0.5	1.35	0.79				
26-1-2023	✓	7.10Am	8.45Am	0.5	1.35	0.79				
	✓	9.25Am	1.00Pm	0.5	3.35	1.79				
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0				
	✓	5.00Pm	3.00Pm	0.5	4.0	2.0				
	✓	9.00Pm	1.00Am	0.5	4.0	2.0	11.12	Ramdhani		
	✓	1.00Am	5.00Am	0.5	4.0	2.0				
	✓	5.00Am	3.00Am	0.5	4.0	2.0				
	✓	9.00Am	1.00Pm	0.5	4.0	2.0				
	✓	1.00Pm	5.00Pm	0.5	1.05	0.54				
	✓	5.20Am	6.25Am	0.5	1.05	0.54				
Chlorine tanker refilled date → 5-1-2023 NO of tanker refilled → 2 NOS Capacity of tanker → 600kg/tonne For 2 tanker → 1200kg Quantity consumed till 26-1-2023 → 337.42kg Refilled tanker in refilled date → 15-1-2023 Remaining Quantity till → 1132.94 kg → 26-1-2023										



February 2023

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Date	Booster Pump	Time	Booster Chlorine Hour (PPM)	Per shift in (hour)	Total Chlorine Polishing Hour in (Kg)	Total Chlorine Dosing/ DPT in (Kg)	Total Flow MLD	Operator	Plant Industry	Remarks
29-1-2023	✓	7:15 Am	0.5	1.10	0.58			Gopikrishna	Annexure-12C	
	✓	9:25 Am	0.5	1.20	0.66					
	✓	11:00 Am	0.5	4.0	2.0					
	✓	3:00 Pm	0.5	4.0	2.0	11.03	25.35	Dya Shankar		
	✓	7:00 Pm	0.5	4.0	2.0			Katyan		
	✓	11:00 Pm	0.5	4.0	2.0					
	✓	7:00 Am	0.5	3.35	1.79			Ramdhan		
	✓	9:00 Am	0.5	1.15	0.62					
	✓	11:00 Am	0.5	2.50	1.91					
	✓	3:10 Pm	0.5	4.0	2.0					
	✓	5:00 Pm	0.5	4.0	2.0	11.14	25.70	Katyan		
	✓	9:00 Pm	0.5	4.0	2.0			Dya Shankar		
	✓	1:00 Am	0.5	3.50	1.91					
	✓	5:15 Pm	0.5	4.0	2.0					
	✓	7:00 Am	0.5	1.25	0.70			Ramdhan		
	✓	11:00 Am	0.5	4.0	2.0					
	✓	3:00 Pm	0.5	4.0	2.0	12.00	26.35	Katyan		
	✓	7:00 Pm	0.5	4.0	2.0			Dya Shankar		
	✓	11:00 Pm	0.5	4.0	2.0					
	✓	7:00 Am	0.5	4.0	2.0			Ramdhan		
	✓	9:20 Am	0.5	1.25	0.70					
	✓	1:00 Pm	0.5	3.40	1.91					
	✓	5:00 Pm	0.5	4.0	2.0	11.18	25.40	Dya Shankar		
	✓	9:00 Pm	0.5	4.0	2.0					
	✓	1:00 Am	0.5	4.0	2.0					
	✓	5:15 Pm	0.5	3.50	1.91			Katyan		
	✓	7:00 Am	0.5	1.20	0.66					



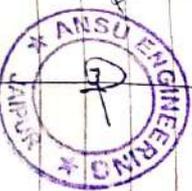
Date	Booster Pump	Time	Booster Alkaline Hour (ppm)	Resistivity in (Hour)	Total Alkaline Dosing/Hour in (Kg)	Total Alkaline Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Engineer	Remarks	
31-1-2023	✓	1 2 3	ON	OFF	0.5 0.5 0.5	1.15 3.35	1.79	Dy. Sankar	Arif		
1-2-2023	✓	✓	7:30Am	8:45Am	0.5	1.15	0.62	25.38	Kalyan	Arif	
			9:25Am	1:00Pm	0.5	3.35	1.79				
			1:00Pm	5:00Pm	0.5	4.0	2.0				
			5:00Pm	9:00Pm	0.5	4.0	2.0				
			9:00Pm	1:00Am	0.5	4.0	2.0				
			1:00Am	5:00Am	0.5	4.0	2.0				
			5:15Am	6:30Am	0.5	1.15	0.62				
			7:30Am	8:25Am	0.5	55min	0.45				
			9:15Am	10:50Am	0.5	1.35	0.79				
			11:00Am	3:00Pm	0.5	4.0	2.0				
2-2-2023	✓	✓	3:00Pm	7:00Pm	0.5	4.0	2.0	25.30	Kalyan	Arif	
			7:00Pm	11:00Pm	0.5	4.0	2.0				
			11:00Pm	3:00Am	0.5	4.0	2.0				
			3:00Am	7:00Am	0.5	4.0	2.0				
			7:15Am	8:30Am	0.5	1.20	0.66				
			9:00Am	1:00Pm	0.5	4.0	2.0				
			1:00Pm	5:00Pm	0.5	4.0	2.0				
			5:00Pm	9:00Pm	0.5	4.0	2.0				
			9:00Pm	1:00Am	0.5	4.0	2.0				
			3:00Am	7:45Am	0.5	3.45	1.87				
3-2-2023	✓	✓	5:30Am	6:20Am	0.5	50min	0.41	25.55	Kalyan	Arif	
			7:35Am	8:45Am	0.5	1.10	0.58				
			9:20Am	10:50Am	0.5	1.30	0.75				
			11:00Am	3:00Pm	0.5	4.0	2.0				
			3:00Pm	7:00Pm	0.5	4.0	2.0				
			7:00Pm	11:00Pm	0.5	4.0	2.0				
			11:00Pm	3:00Am	0.5	4.0	2.0				
			3:00Am	7:45Am	0.5	1.45	0.87				
			5:10Am	6:30Am	0.5	1.20	0.66				



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Date	Booster Pump	Time	Booster Chlorine Hour (ppm)	Per Shift In (Hour)	Total Chlorine Dosing/ Hour in (Kg)	Total Chlorine Dosing/ Day in (Kg)	Total Flow MLD	Operator	Plant Industry Remarks
4-2-2023	1	ON	OFF						
	2								
	3								
4-2-2023	✓	7:35Am	8:40Am	0.5	1.05	0.54		Kalyan	
	✓	9:15Am	10:50Am	0.5	1.35	0.79			
	✓	11:00Am	3:00Pm	0.5	4.0	2.0			
	✓	3:00Pm	7:00Pm	0.5	4.0	2.0			
	✓	7:00Pm	11:00Pm	0.5	4.0	2.0	10.62	Randhan	
	✓	11:00Pm	2:00Am	0.5	3.0	1.5			
	✓	2:00Am	4:50Am	0.5	2.50	1.25			
	✓	5:20Am	6:25Am	0.5	1.05	0.54			
5-2-2023	✓	7:10Am	8:40Am	0.5	1:30	0:75		Gropi Ram	
	✓	9:05Am	1:00Pm	0.5	3:55	1.95			
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0			
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0			
	✓	9:00Pm	1:00Am	0.5	4.0	2.0	11.15	Randhan	
	✓	1:00Am	4:45Am	0.5	3:45	1.87			
	✓	5:20Am	6:30Am	0.5	1:10	0.58			
6-2-2023	✓	7:10Am	8:30Am	0.5	1:20	0.66		Dys Shanker	
	✓	9:25Am	1:00Pm	0.5	3:35	1.79			
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0			
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0	11.11	Randhan	
	✓	9:00Pm	1:00Am	0.5	4.0	2.0			
	✓	1:00Am	5:00Am	0.5	4.0	2.0			
	✓	5:15Am	6:35Am	0.5	1:20	0.66		Gropi Ram	
7-2-2023	✓	7:15Am	8:30Am	0.5	1:15	0.62		Kalyan	
	✓	9:20Am	1:00Pm	0.5	3:40	1.83			
	✓	1:00Pm	5:00Pm	0.5	4.0	2.00			
	✓	5:00Pm	9:00Pm	0.5	4.0	2.00	11.28		
	✓	9:00Pm	1:00Am	0.5	4.0	2.0	25.30	Dyashanker	
	✓	1:00Am	5:00Am	0.5	4.0	2.0			
	✓	5:10Am	6:50Am	0.5	1:40	0.83		Randhan	



Date	Booster Pump	Time	Booster Chlorine Hour (ppm)	Persuff. in (Hour)	Total Chlorine Dosing/Hour in (Kg)	Total Chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant Incharge	Remarks
8-2-2023	1	ON	OFF							
	2	✓	7:25Am	8:5Am	0.5	1.35	0.70		Kalyan	
	3	✓	9:15Am	1:00Pm	0.5	3.45	1.87			
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0				
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0	11.10	25.55	Gopikam	
	✓	9:00Pm	1:00Am	0.5	4.0	2.0				
	✓	1:00Am	4:45Am	0.5	3.45	1.87			Dya Shankar	
	✓	5:10Am	8:30Am	0.5	1.20	0.66				
	✓	7:34Am	8:50Am	0.5	1.20	0.66			Dya Shankar	
	✓	9:00Am	1:00Pm	0.5	4.0	2.0				
9-2-2023	✓	1:00Pm	5:00Pm	0.5	4.0	2.0				
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0	11.03	25.48	Ramkhan	
	✓	9:00Pm	1:00Am	0.5	4.0	2.0				
	✓	1:00Am	3:50Am	0.5	2.50	1.25			Kalyan	
	✓	4:15Am	6:30Am	0.5	2.15	1.12				
	✓	7:15Am	8:35Am	0.5	1.20	0.66			Dya Shankar	
	✓	9:30Am	1:00Pm	0.5	3.30	1.75				
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0				
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0	10.78	25.60	Ramkhan	
	✓	9:00Pm	1:00Am	0.5	4.0	2.0				
10-2-2023	✓	1:00Am	4:45Am	0.5	3.45	1.87				
	✓	5:25Am	6:25Am	0.5	1.0	0.5			Kalyan	
	✓	7:25Am	8:45Am	0.5	1.20	0.66				
	✓	9:10Am	1:00Pm	0.5	3.50	1.91			Dya Shankar	
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0				
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0	11.11	25.78	Ramkhan	
	✓	9:00Pm	1:00Am	0.5	4.0	2.0				
	✓	1:00Am	5:00Am	0.5	4.0	2.0			Kalyan	
	✓	5:15Am	6:20Am	0.5	1.05	0.54				
	✓									



Date	Booster Pump	Time		Booster Pump Hour (rpm)	Per Shift in (Hour)	Total electricity in (KWh)	Total volume in (M ³)	Total Flow M ³ D	Operator	Plant Manager	Remarks
		ON	OFF								
12-2-2023	✓	7:30Am	8:40Am	0.5	1.10	0.58			Dya Shankar		
	✓	9:10Am	1:00Pm	0.5	3.50	1.91					
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0	10.2	25.55	Ramdan		
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0			Gopi Ram		
	✓	9:00Pm	1:00Am	0.5	3.50	1.91					
	✓	1:00Am	4:50Am	0.5	1.0	0.5					
13-2-2023	✓	5:20Am	6:20Am	0.5	1.15	0.62			Gopi Ram		
	✓	7:25Am	8:40Am	0.5	3.45	1.87					
	✓	9:15Am	1:00Pm	0.5	4.0	2.0	11.66	25.70	Ramdan		
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0					
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0					
	✓	9:00Pm	1:00Am	0.5	3.50	1.91			Kalpan		
14-2-2023	✓	5:15Am	6:35Am	0.5	1.20	0.66			Dya Shankar		
	✓	7:30Am	8:50Am	0.5	3.55	1.95					
	✓	9:05Am	1:00Pm	0.5	4.0	2.0	11.22	25.45	Ramdan		
	✓	1:00Pm	5:00Pm	0.5	4.0	2.0					
	✓	5:00Pm	9:00Pm	0.5	4.0	2.0					
	✓	9:00Pm	1:00Am	0.5	3.50	1.91			Kalpan		
15-2-2023	✓	5:15Am	6:40Am	0.5	1.25	0.70			Gopi Ram		
	✓	7:40Am	8:30Am	0.5	3.0min	0.41					
	✓	9:15Am	1:00Pm	0.5	3.45	1.87					
	✓	1:00Pm	4:00Pm	0.5	3.0	1.5	10.81	25.30	Dya Shankar		
	✓	4:00Pm	7:00Pm	0.5	3.0	1.5					
	✓	7:00Pm	10:00Pm	0.5	4.0	2.0					
15-2-2023	✓	10:00Pm	2:00Am	0.5	4.0	2.0					
	✓	2:00Am	4:50Am	0.5	2.50	1.41			Kalpan		
✓	5:20Am	6:35Am	0.5	1.15	0.62						

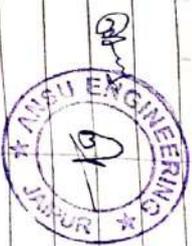


Date	Booster Pump	Time ON	Time OFF	Booster Chlorine Hovr (ppm)	Per shift in (Hours)	Total Chlorine Dosing/Hour in (Kg)	Total Chlorine Dosing/Day in (Kg)	Total Flow MLD	operator	Plant Incharge	Remarks
16-2-2023	✓	7.15Am	8.30Am	0.5	1.15	0.62			Ramdhani		
	✓	9.15Am	1.00Pm	0.5	3.45	1.87					
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0	10.9	25.52	Dya Shankar		
	✓	5.00Pm	9.00Pm	0.5	4.0	2.0					
	✓	9.00Pm	1.00Am	0.5	4.0	2.0					
	✓	1.00Am	4.40Am	0.5	3.40	1.83					
	✓	5.10Am	6.20Am	0.5	1.10	0.58					
17-2-2023	✓	7.15Am	8.35Am	0.5	1.20	0.66			Ramdhani		
	✓	9.10Am	1.00Pm	0.5	3.50	1.91					
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0					
	✓	5.00Pm	9.00Pm	0.5	4.0	2.0					
	✓	9.00Pm	1.00Am	0.5	4.0	2.0					
	✓	1.00Am	4.50Am	0.5	3.50	1.91					
	✓	5.20Am	6.30Am	0.5	1.10	0.58					
18-2-2023	✓	7.35Am	8.45Am	0.5	1.10	0.58			Ramdhani		
	✓	9.20Am	1.00Pm	0.5	3.40	1.83					
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0					
	✓	5.00Pm	9.00Pm	0.5	4.0	2.0	10.94	25.60	Dya Shankar		
	✓	9.00Pm	1.00Am	0.5	4.0	2.0					
	✓	1.00Am	4.50Am	0.5	3.50	1.91					
	✓	5.15Am	6.30Am	0.5	1.15	0.62					
19-2-2023	✓	7.25Am	8.40Am	0.5	1.15	0.62			Gopikam		
	✓	9.10Am	1.00Pm	0.5	3.50	1.91					
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0					
	✓	5.00Pm	9.00Pm	0.5	4.0	2.0	10.86	25.70	Ramdhani		
	✓	9.00Pm	1.00Am	0.5	4.0	2.0					
	✓	1.00Am	4.40Am	0.5	3.45	1.87					
	✓	5.30Am	6.35Am	0.5	5.50	0.45			Dya Shankar		

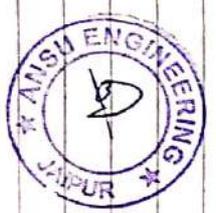


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Date	Booster Pump	Time	Booster Chlorine (PPM)	Res Shift in (Hour)	Total Chlorine Dosing/ Hour in (Kg)	Total Chlorine Dosing/ Day in (Kg)	Total Flow MLD	Operator	Plant Manager	Remarks
20-2-2023	1	ON								
	2	OFF								
	3									
20-2-2023	✓	7:30Am	8:50Am	1.20	0.66			Gujji Ram		
	✓	9:50Am	1:00Pm	4.0	2.0					
	✓	1:00Pm	5:00Pm	4.0	2.0	10.94	25.30	Ramdhani		
	✓	5:00Pm	9:00Pm	4.0	2.0					
	✓	9:00Pm	1:00Am	4.0	2.0					
	✓	1:00Am	4:40Am	3.40	1.82			Kalpan		
	✓	5:25Am	6:20Am	55min	0.45					
21-2-2023	✓	7:35Am	8:50Am	1.15	0.62			Kalpan		
	✓	9:20Am	10:50Am	1.30	0.75					
	✓	11:00Am	3:00Pm	4.0	2.0					
	✓	3:00Pm	7:00Pm	4.0	2.0	10.86	25.40	Ramdhani		
	✓	7:00Pm	11:00Pm	4.0	2.0					
	✓	11:00Pm	2:00Am	4.0	2.0					
	✓	2:00Am	4:50Am	1.50	0.91			Dya Shankar		
	✓	5:20Am	6:30Am	1.10	0.58					
22-2-2023	✓	7:30Am	8:45Am	1.15	0.62			Kalpan		
	✓	9:00Am	1:00Pm	4.0	2.0					
	✓	1:00Pm	5:00Pm	4.0	2.0	10.95	25.45	Gujji Ram		
	✓	5:00Pm	9:00Pm	4.0	2.0					
	✓	9:00Pm	1:00Am	4.0	2.0					
	✓	1:00Am	4:40Am	3.40	1.82			Dya Shankar		
	✓	5:35Am	6:25Am	1.0	0.5					
23-2-2023	✓	7:20Am	8:45Am	1.25	0.70			Kalpan		
	✓	9:05Am	1:00Pm	3.55	1.95					
	✓	1:00Pm	5:00Pm	4.0	2.0	10.97	25.30	Dya Shankar		
	✓	5:00Pm	9:00Pm	4.0	2.0					
	✓	9:00Am	1:00Am	4.0	2.0					
	✓	1:00Am	4:50Am	3.50	1.91			Ramdhani		
	✓	5:35Am	6:15	55min	0.44					



Date	Booster Group	Time	Booster Chlorine Hour (PPM)	Per 5th in (Hour)	Total chlorine in (Kg)	Total chlorine in (Kg)	Total Flow MLD	Operator	Plant In-charge	Remarks
24-2-2023	1	ON								
	2	ON								
	3	ON								
	✓	7.05Am	10.00Am	0.5	2.55	1.45		Katyan		
	✓	10.00Am	2.00Pm	0.5	4.0	2.0				
	✓	2.00Pm	6.00Pm	0.5	4.0	2.0				
	✓	6.00Pm	10.00Pm	0.5	4.0	2.0	11.27	Dya shankar		
	✓	10.00Pm	2.00Am	0.5	2.45	1.37	25.40	Ramdan		
	✓	2.00Am	4.15Am	0.5	5.50	0.45				
	✓	5.50Am	6.25Am	0.5	1.0	0.5				
25-2-2023	✓	7.25Am	0.25Pm	0.5	3.55	1.95		Katyan		
	✓	9.05Am	1.00Pm	0.5	4.0	2.0				
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0				
	✓	5.00Pm	9.00Pm	0.5	4.0	2.0	10.95	Ramdan		
	✓	9.00Pm	1.00Am	0.5	4.0	2.0				
	✓	1.00Am	4.50Am	0.5	3.50	1.91		Dya shankar		
	✓	5.15Am	6.50Am	0.5	1.15	0.62				
	✓	7.35Am	8.40Am	0.5	1.05	0.54		Katyan		
	✓	9.10Am	1.00Pm	0.5	3.50	1.91				
	✓	1.00Pm	5.00Pm	0.5	4.0	2.0				
26-2-2023	✓	5.00Pm	9.00Pm	0.5	4.0	2.0	10.94	Dya shankar		
	✓	9.00Pm	1.00Am	0.5	4.0	2.0	25.60	Ramdan		
	✓	1.00Am	3.50Am	0.5	2.50	1.41				
	✓	4.20Am	6.50Am	0.5	2.10	1.08				
	Quantity Consumed	Nil	26-2-2023 → 341.89 Kg							
Remaining quantity	Nil	26-2-2023 → 791.05 Kg								



March-2023

DATE: / /

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Date	Booster Pump			Time		Booster Churns Hour (PPM)	Perchlit in (Hour)	Total Chlorine Dosing/ Hour in (Kg)	Total Chlorine Dosing/ Day in (Kg)	Total Flow MLD	Operator	Plant Indlg + Remarks
	1	2	3	ON	OFF							
27-2-2023	✓	✓	✓	7.15pm	8.40Am	0.5	1.25	0.70	11.31	25.48	Operator	Plant Indlg + Remarks
	✓	✓	✓	9.10pm	1.20pm	0.5	3.50	1.91				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.20pm	9.20pm	0.5	4.0	2.0				
	✓	✓	✓	9.20pm	1.20pm	0.5	4.0	2.0				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.20pm	9.20pm	0.5	1.25	0.70				
	✓	✓	✓	9.20pm	1.20pm	0.5	55min	0.45				
	✓	✓	✓	1.15Am	1.20pm	0.5	3.45	1.87				
	✓	✓	✓	5.10Am	5.20pm	0.5	4.0	2.0				
28-2-2023	✓	✓	✓	7.35Am	8.30Am	0.5	55min	0.45	10.89	25.70	Operator	Plant Indlg + Remarks
	✓	✓	✓	9.15Am	1.20pm	0.5	3.45	1.87				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.20pm	9.20pm	0.5	4.0	2.0				
	✓	✓	✓	9.20pm	1.20pm	0.5	4.0	2.0				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.10Am	6.30Am	0.5	1.20	0.66				
	✓	✓	✓	7.30Am	8.40Am	0.5	1.10	0.58				
	✓	✓	✓	9.10Am	1.20pm	0.5	3.50	1.91				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
1-3-2023	✓	✓	✓	5.20Am	6.20Am	0.5	1.0	0.5	10.83	25.55	Operator	Plant Indlg + Remarks
	✓	✓	✓	7.30Am	8.40Am	0.5	1.02	0.51				
	✓	✓	✓	9.20Am	1.20pm	0.5	3.40	1.83				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.20pm	9.20pm	0.5	4.0	2.0				
	✓	✓	✓	9.20pm	1.20pm	0.5	4.0	2.0				
	✓	✓	✓	1.20pm	5.20pm	0.5	4.0	2.0				
	✓	✓	✓	5.20Am	6.20Am	0.5	3.50	1.91				
	✓	✓	✓	9.20Am	1.20pm	0.5	1.10	0.58				
	✓	✓	✓	1.20pm	5.20Am	0.5	1.10	0.58				

Annexure-12D



Date	Booster Pump	Time	Booster chlorin hour (ppm)	Per shift in (hour)	Total Chlorine Dosing/Hour in (kg)	Total Chlorine Dosing/Day in (kg)	Total Flow MLD	operator	Plant Incharge	Remarks
3-3-2023	1	ON	OFF	0.5	1.0	0.5	25.40	Ramdhan	A	
	2			0.5	1.25	0.70				
	3			0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	2.0	1.0				
				0.5	1.20	0.66				
				0.5	1.0	0.5				
				0.5	3.30	1.75				
				0.5	4.0	2.0				
4-3-2023	1	ON	OFF	0.5	4.0	2.0	25.50	Ramdhan	A	
	2			0.5	4.0	2.0				
	3			0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	3.55	1.95				
				0.5	1.20	0.66				
5-3-2023	1	ON	OFF	0.5	1.18	0.65	25.65	Ramdhan	A	
	2			0.5	1.35	0.79				
	3			0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	1.20	0.66				
6-3-2023	1	ON	OFF	0.5	5.5min	0.45	25.45	Ramdhan	A	
	2			0.5	1.10	0.58				
	3			0.5	3.40	1.83				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				
				0.5	4.0	2.0				



Date	Booster Pump	Time	Booster Chlorine (PPM)	Per slth in (Hour)	Total chlorine Dosing/Hour in (Kg)	Total chlorine Dosing/Day in (Kg)	Total Flow MLD	Operator	Plant In-charge	Remarks
7-3-2023	✓	7.30Am	0.5	55min	0.45	10.83	25.30	Kotyan	Ar	
	✓	9.15Am	0.5	3.45	1.87					
	✓	1.00Pm	0.5	4.0	2.0					
	✓	5.00Pm	0.5	4.0	2.0	10.73	25.44	Dhankar	Ar	
	✓	9.00Pm	0.5	4.0	2.0					
	✓	1.00Am	0.5	3.55	1.95					
	✓	5.15Am	0.5	1.15	0.62	1.83		Gopikam		
	✓	7.30Am	0.5	1.15	0.62					
	✓	9.20Am	0.5	3.40	1.83					
8-3-2023	✓	7.30Am	0.5	4.0	2.0	0.41		Kotyan		
	✓	1.00Pm	0.5	4.0	2.0					
	✓	5.30Am	0.5	3.50	1.91					

Quantity Consumed till 8-3-2023 ⇒ 108.57 Kg
 Remaining quantity till 8-3-2023 ⇒ 682.48 Kg





JAIPUR DEVELOPMENT AUTHORITY, JAIPUR
www.jda.urban.rajasthan.gov.in

No. JDA/E.E.(PHE-II)/2022/D- 588

Dated: 26-12-2022

Dr. K. K. Sharma
Head of Department of Soil Science,
Sri Karan Narendra Agriculture University
Jobner, Jaipur

Sub:-Regarding testing of Treated Water of 30 MLD STP Gajadharpura,
Kalwar Road, Jaipur for use in farming at large scale.

Ref:- This office letter no. D-579 dated 20.12.2022

The 30 MLD STP at Gajadharpura Village, Kalwar road is being maintained by Jaipur Development Authority. The treated water of STP is being disposed through an earthen channel in Bandi River and being used for farming purpose by local farmers.

A committee of CPCB/RSPCB officials has been framed by Hon'ble NGT for monitoring of STP Gajadharpura. The committee provide direction for use of treated water at large scale by local farmers. In this regard, in this regard sample was sent to your University for testing purpose but it was informed to undersigned by Dr. L.R. Yadav that sample shall be tested by department of Soil Science and test report shall also be provided by you.

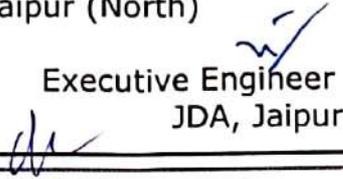
Hence, the treated water sample is being provided to your University again for testing and quality checking and it is also requested to provide test result to undersigned and also informed that treated water may be used for farming purpose by local village farmers or not please. So that report may be submitted to Hon'ble NGT accordingly.

Encl:- As above


Executive Engineer (PHE-II)
JDA, Jaipur

Copy to:

1. Regional Officer, Regional Office, RSPCB, Jaipur (North)


Executive Engineer (PHE-II)
JDA, Jaipur

रामकिशोरव्यासभवन, इन्दिरासर्किल, जवाहरलालनेहरू मार्ग, जयपुर- 302004
दूरभाष :+ 91-141-2569696 एक्सटे: 7013, फ़ैक्स+91-141-2574555

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Treated Water Filling Point at Main Gate of STP

जयपुर विकास प्राधिकरण

**गजाधारपुरा एसटीपी से शोधित जल बागवानी
में उपयोग एवं टैंकर में भरने के लिए
निशुल्क प्राप्त करें।**

जयपुर विकास प्राधिकरण

**गजाधारपुरा एसटीपी से शोधित जल बागवानी
में उपयोग एवं टैंकर में भरने के लिए
निशुल्क प्राप्त करें।**

शोधित जल भरने का स्थान





FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Annexure-15

Report No. : 22293
 Report On : 19/12/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 06/12/2022 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Final Outlet of STP Collected on 05/12/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 19/12/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.23
2	Total Suspended Solids mg/l	92
3	Chemical Oxygen Demand (COD) mg/l	75
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	19
5	Oil & Grease mg/l	2
6	Phosphate (Total) as P mg/l	10.2
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	51.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**
 Signed This On 19/12/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari,
 Jaipur-302 004
 Phone: 0141-5159648,5159607
 Fax: 0141-5159665



CEG Tower, 1st & 2nd Floor, B-11G, Industrial Area,
Malviya Nagar, Jaipur, Rajasthan – 302017: India
Tel: 0141-4805672 | Email – lab@irclass.org | Website : www.isspllab.com

TEST REPORT

Report No.	ISSPL/WW/22-23/02476	Date	17/10/2022
1. Name & address of Customer#	Executive Engineer (PHE-II) JDA Jaipur Ram Kishore Vyas Bhawan, Jawahar Lal Nehru Marg, Rajasthan		
2. Reference No.#	Your Letter Dated: 13/09/2022, Your TRF Dated: 30/09/2022 (Reg. No. 96524)		
3. Material Identification with details#	STP Treated Water: Date and Time of Sampling: 29/09/2022 (06:25 pm to 06:30 pm), Location: 30 MLD STP Gajadharpura, Kalwar Road, Jaipur, Qty. 5 Ltr.		
4. Source / Location#	30 MLD STP Gajadharpura, Kalwar Road, Jaipur Through M/s Ansu Engineering		
5. Sampled By/Condition of Sample	ISSPL / Sealed		
6. Date of sample receipt	30/09/2022		
7. Date of Sample Registration	30/09/2022		
8. Date of sample Testing	30/09/2022 To 17/10/2022		
9. Environmental Conditions	Room Temperature (°C): NA Relative Humidity (%): NA		

RESULTS

S.No.	Name of Test	Method	Test Result	Units
Water				
	Trihalomethanes:		-	
1	Bromoform	CEGTH/STP/C/022	BLQ(0.05)	mg/L
2	Dibromochloromethane	CEGTH/STP/C/022	BLQ(0.05)	mg/L
3	Bromodichloromethane	CEGTH/STP/C/022	BLQ(0.05)	mg/L
4	Chloroform	CEGTH/STP/C/022	BLQ(0.05)	mg/L

BLQ= Below Limit of Quantification, LOQ= Limit of Quantification

Remark-2: Sampling done by ISSPL Representative (Mr. Banshi Lal Meena) as per sampling method ISSPL/SOP/B/17.

End of the Report

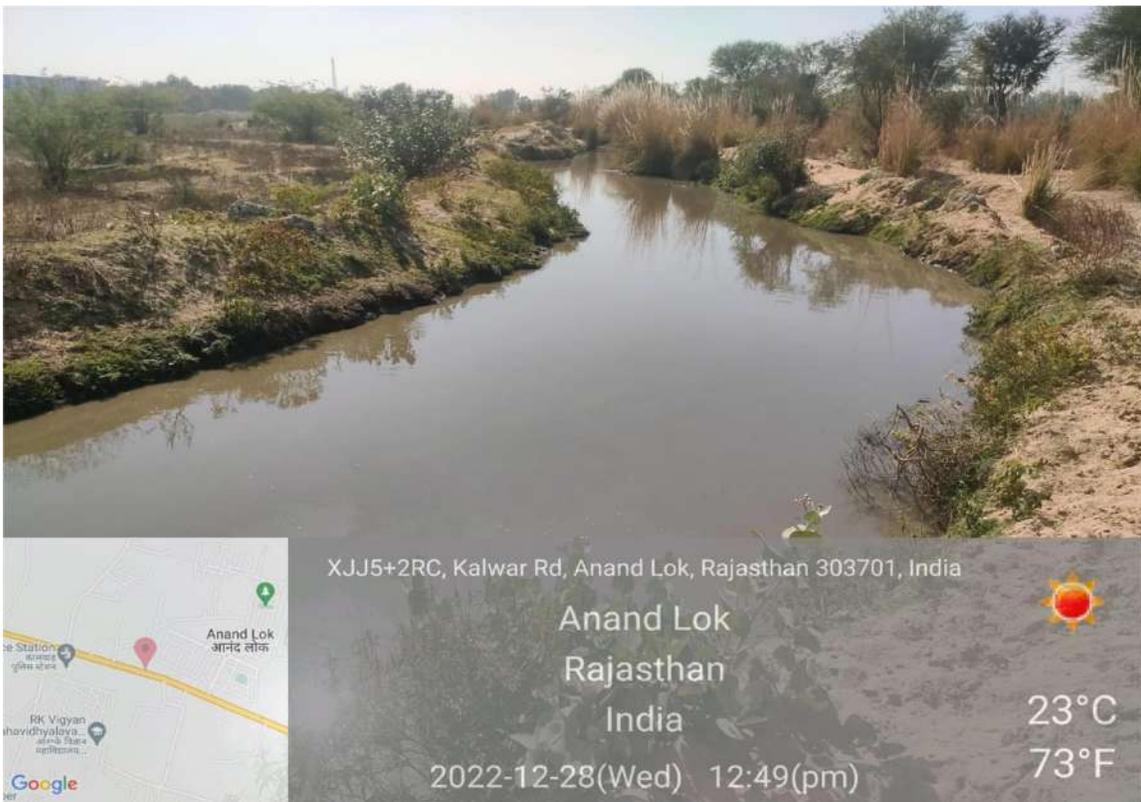
Page No. 1/1

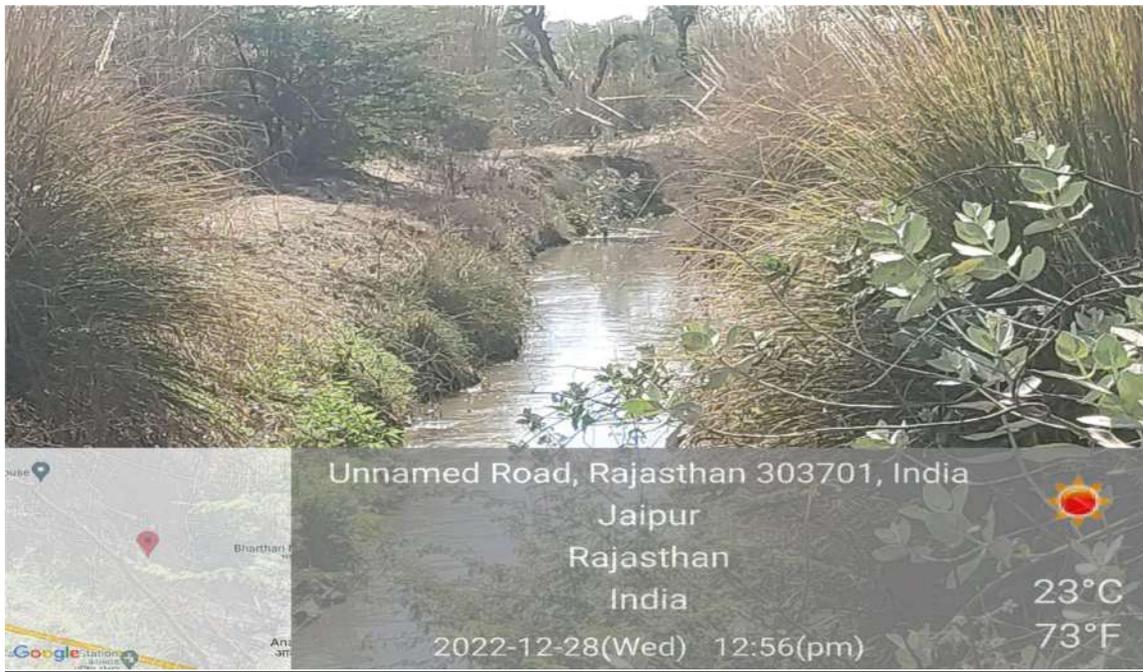
Shashi
17/10/2022

Reviewed By

Brendra Prasad
17/10/2022
Brendra Prasad
Technical Manager
Authorised Signatory

O&M of Earthen Channels









	Unnamed Road, Rajasthan 303701, India			
		Decimal		DMS
	Latitude	26.987049		26°59'13" N
	Longitude	75.607397		75°36'26" E
		2022-09-08(Thu) 12:32(pm)	35°C 95°F	



	Unnamed Road, Rajasthan 303701, India			
		Decimal		DMS
	Latitude	26.986328		26°59'10" N
	Longitude	75.606849		75°36'24" E
		2022-09-08(Thu) 12:32(pm)	35°C 95°F	



RJ SH 2C, Rajasthan 303701, India

	Decimal	DMS
Latitude	26.983394	26°59'0" N
Longitude	75.606013	75°36'21" E

2022-09-08(Thu) 12:43(pm)

35°C
95°F

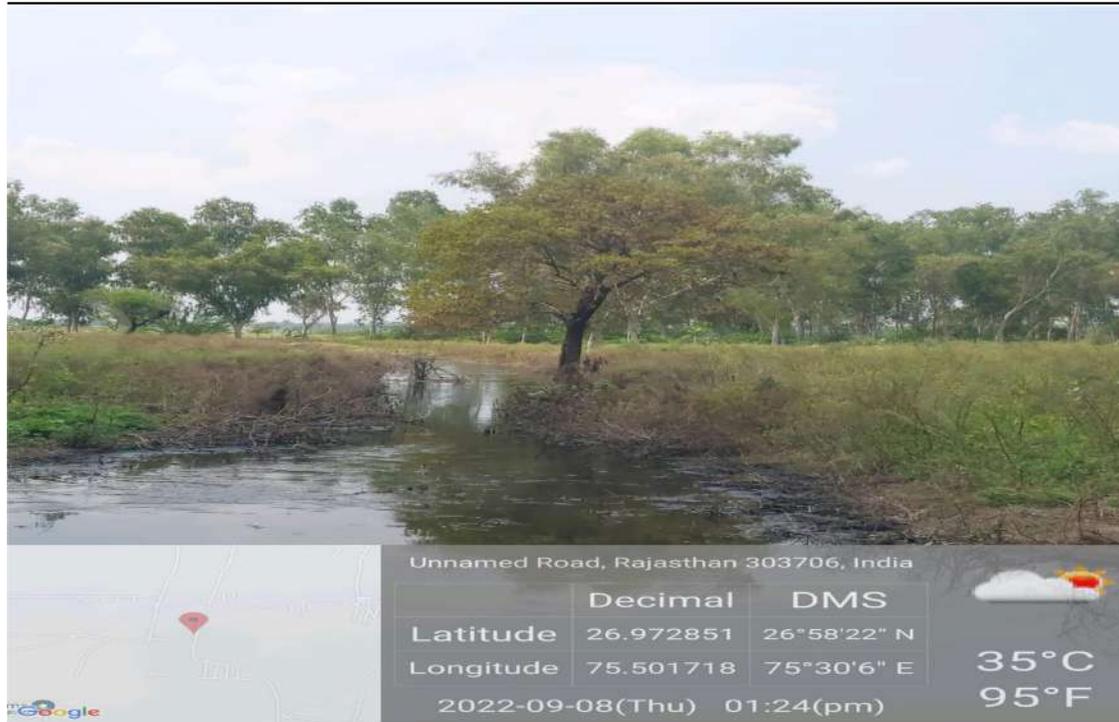


Gokulpura Rd, Kalakh, Rajasthan 303706, India

	Decimal	DMS
Latitude	26.960077	26°57'36" N
Longitude	75.489998	75°29'23" E

2022-09-08(Thu) 01:24(pm)

35°C
95°F









CENTRAL LABORATORY
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone no. 0141-2711329 , 2716807, Fax No. 0141-2716895

Annexure-18

F11(267)RPCB/LabWater/2022-23/1706

Date: 09/08/2022

The Regional Officer,
Regional Office,
RSPCB,
Jaipur (North)

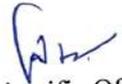
Sub.:- Analysis Reports of Waste Water sample nos. 21800,21808.

Sir,

Kindly find enclosed herewith the analysis reports of Waste Water sample nos. 21800, 21808 for necessary action.

Encl.:- As above (02 Reports)

Your's Sincerely


Chief Scientific Officer


840
FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : **21800**

Report On : **04/08/2022**

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Terminal Point near GPS at Kalbeliyani Ki Dhani-Kalwar Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.49
2	Total Suspended Solids mg/l	43
3	Chemical Oxygen Demand (COD) mg/l	83
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	22
5	Oil & Grease mg/l	1
6	Phosphate (Total) as P mg/l	0.5
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	5.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/08/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

841
FORM - X

**RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)

Final Report

Report No. : **21808**

Report On : **04/08/2022**

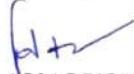
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Final Outlet of STP Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 04/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.27
2	Total Suspended Solids mg/l	41
3	Chemical Oxygen Demand (COD) mg/l	53
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	13
5	Oil & Grease mg/l	1
6	Phosphate (Total) as P mg/l	0.7
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	5.6

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **04/08/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,
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Phone: 0141-5159648,5159607

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CENTRAL LABORATORY
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone no. 0141-2711329 , 2716807, Fax No. 0141-2716895

F11(267)RPCB/LabWater/2022-23/ 3389

Date: 30/09/2022

The Regional Officer,
Regional Office,
RSPCB,
Jaipur (North)

Sub.:- Analysis Reports of Water sample nos. 21801, 21803, 21806-21807.

Sir,

Kindly find enclosed herewith the analysis reports of Water sample nos. 21801, 21803, 21806-21807 for necessary action.

Encl.:- As above (04 Reports)

Your's Sincerely


Chief Scientific Officer


FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21801

Report On : 27/09/2022

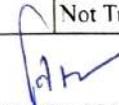
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well near Kalwad Police Station, Kalwar Police Station, Jaipur. Collected from Sample of Bore Well near Kalwad Police Station. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.05
3	Total Suspended Solids mg/l	13
4	Chemical Oxygen Demand (COD) mg/l	11.3
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.027
12	Iron as Fe mg/l	0.1184
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	408
15	Sulphate as SO ₄ mg/l	180
16	Hardness (Total) as CaCO ₃ mg/l	420
17	Hardness (Calcium) as CaCO ₃ mg/l	224
18	Magnesium Hardness as CaCO ₃ mg/l	196
19	Calcium (Titrimetric) as Ca mg/l	90
20	Magnesium as Mg mg/l	48
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.336
23	Sodium as Na mg/l	515
24	Potassium as K mg/l	4.6
25	Total Dissolved Solids mg/l	1239
26	Total Alkalinity as CaCO ₃ mg/l	424
27	Turbidity NTU	0.39
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	59.2
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/09/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari, Jaipur-302
 004
 Phone: 0141-5159648,5159607
 Fax: 0141-5159665

FOI 84X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)
Final Report

Report No. : 21803

Report On : 27/09/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur (RSPCB Jaipur) a sample of Water of Sample of Hand pump at Bandi River Kapdiyawas, Kapdiyawas, Jaipur. Collected from Sample of Hand pump at Bandi River Kapdiyawas Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.37
3	Total Suspended Solids mg/l	10
4	Chemical Oxygen Demand (COD) mg/l	12.2
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	0.710
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.039
12	Iron as Fe mg/l	0.2051
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	218
15	Sulphate as SO ₄ mg/l	15
16	Hardness (Total) as CaCO ₃ mg/l	360
17	Hardness (Calcium) as CaCO ₃ mg/l	152
18	Magnesium Hardness as CaCO ₃ mg/l	208
19	Calcium (Titrimetric) as Ca mg/l	61
20	Magnesium as Mg mg/l	51
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.652
23	Sodium as Na mg/l	350
24	Potassium as K mg/l	2.4
25	Total Dissolved Solids mg/l	987
26	Total Alkalinity as CaCO ₃ mg/l	588
27	Turbidity NTU	0.12
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	54.4
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 27/09/2022

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : 21806

Report On : 27/09/2022

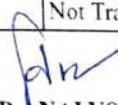
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well (Left Side of Bandi river) at house of Shri Jairam Gurjar, Ghosalya Ki Dhani, Bassi-Naga, Jaipur. Collected from Sample of Bore Well (Left Side of Bandi river) at house of Shri Jairam Gurjar, Ghosalya Ki Dhani, Bassi-Naga. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	8.09
3	Total Suspended Solids mg/l	14
4	Chemical Oxygen Demand (COD) mg/l	21.0
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	2.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	Not Traceable
12	Iron as Fe mg/l	0.222
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	491
15	Sulphate as SO ₄ mg/l	175
16	Hardness (Total) as CaCO ₃ mg/l	316
17	Hardness (Calcium) as CaCO ₃ mg/l	124
18	Magnesium Hardness as CaCO ₃ mg/l	192
19	Calcium (Titrimetric) as Ca mg/l	50
20	Magnesium as Mg mg/l	47
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.855
23	Sodium as Na mg/l	353
24	Potassium as K mg/l	5.2
25	Total Dissolved Solids mg/l	1616
26	Total Alkalinity as CaCO ₃ mg/l	268
27	Turbidity NTU	0.06
28	Manganese as Mn mg/l	Not Traceable
29	Nitrate as NO ₃ mg/l	22.1
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/09/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302
004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21807

Report On : 27/09/2022

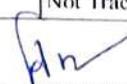
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur (SPCB Jaipur) a sample of Water of Sample of Bore well at house of Shri Dayal Ji Verma Khejdawas, Village-Khejdawas, Jaipur. Collected from Sample of Borewell at house of Shri Dayal Ji Verma, Khejdawas Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 27/09/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.73
3	Total Suspended Solids mg/l	8
4	Chemical Oxygen Demand (COD) mg/l	15.5
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.8
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.347
12	Iron as Fe mg/l	0.191
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	113
15	Sulphate as SO ₄ mg/l	130
16	Hardness (Total) as CaCO ₃ mg/l	180
17	Hardness (Calcium) as CaCO ₃ mg/l	88
18	Magnesium Hardness as CaCO ₃ mg/l	92
19	Calcium (Titrimetric) as Ca mg/l	35
20	Magnesium as Mg mg/l	22
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.548
23	Sodium as Na mg/l	229
24	Potassium as K mg/l	2.2
25	Total Dissolved Solids mg/l	606
26	Total Alkalinity as CaCO ₃ mg/l	384
27	Turbidity NTU	0.28
28	Manganese as Mn mg/l	Not Traceable
29	Nitrate as NO ₃ mg/l	14.9
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 27/09/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. **21804**
Report On **10/10/2022**

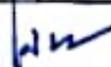
I hereby certify that I V S Parthar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore well at Bandi river near House of Shri Shishpal Pachar, Village-Pachar, Jaipur. Collected from Sample of Bore well at Bandi river near House of Shri Shishpal, Village-Pachar Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below -

I further certify that I have analyzed the aforementioned sample on **10/10/2022** and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.86
3	Total Suspended Solids mg/l	6
4	Chemical Oxygen Demand (COD) mg/l	11.3
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.4
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.054
12	Iron as Fe mg/l	0.1976
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	196
15	Sulphate as SO ₄ mg/l	180
16	Hardness (Total) as CaCO ₃ mg/l	284
17	Hardness (Calcium) as CaCO ₃ mg/l	104
18	Magnesium Hardness as CaCO ₃ mg/l	180
19	Calcium (Titrimetric) as Ca mg/l	42
20	Magnesium as Mg mg/l	44
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.509
23	Sodium as Na mg/l	407
24	Potassium as K mg/l	2.5
25	Total Dissolved Solids mg/l	931
26	Total Alkalinity as CaCO ₃ mg/l	420
27	Turbidity NTU	0.4
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	60.5
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **10/10/2022**


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21805

Report On : 10/10/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore well (Left Side of Bandi river) at house of Shri Laxman Balal Ramkui-Pachar, Village-Pachar, Jaipur. Collected from Sample of Bore well (Left Side of Bandi river) at house of Shri Laxman Balal, Ramkui-Pachar. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 10/10/2022 and declare the result of the analysis to be as below

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	8.15
3	Total Suspended Solids mg/l	5
4	Chemical Oxygen Demand (COD) mg/l	18.5
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	2.2
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.031
12	Iron as Fe mg/l	0.3264
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	184
15	Sulphate as SO ₄ mg/l	146
16	Hardness (Total) as CaCO ₃ mg/l	196
17	Hardness (Calcium) as CaCO ₃ mg/l	88
18	Magnesium Hardness as CaCO ₃ mg/l	108
19	Calcium (Titrimetric) as Ca mg/l	35
20	Magnesium as Mg mg/l	26
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.391
23	Sodium as Na mg/l	310
24	Potassium as K mg/l	2.4
25	Total Dissolved Solids mg/l	806
26	Total Alkalinity as CaCO ₃ mg/l	324
27	Turbidity NTU	0.46
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	35.9
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact
 Signed This On 10/10/2022

BOARD ANALYST

Rajasthan State Pollution Control Board
 Head Office (Central Laboratory)
 4, Institutional Area, Jhalana Doongari, Jaipur-302
 004
 Phone: 0141-5159648,5159607
 Fax: 0141-5159665

FORM 1
849
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21802

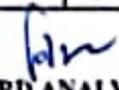
Report On : 10/10/2022

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 27/07/2022 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of Sample of Bore Well at Balaji Dham Bandi Nadi Kalwar, Balaji Dham, Bandi Nadi, Kalwar, Jaipur. Collected from Sample of Bore Well at Balaji Dham, Bandi Nadi Kalwar. Collected on 25/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 10/10/2022 and declare the result of the analysis to be as below

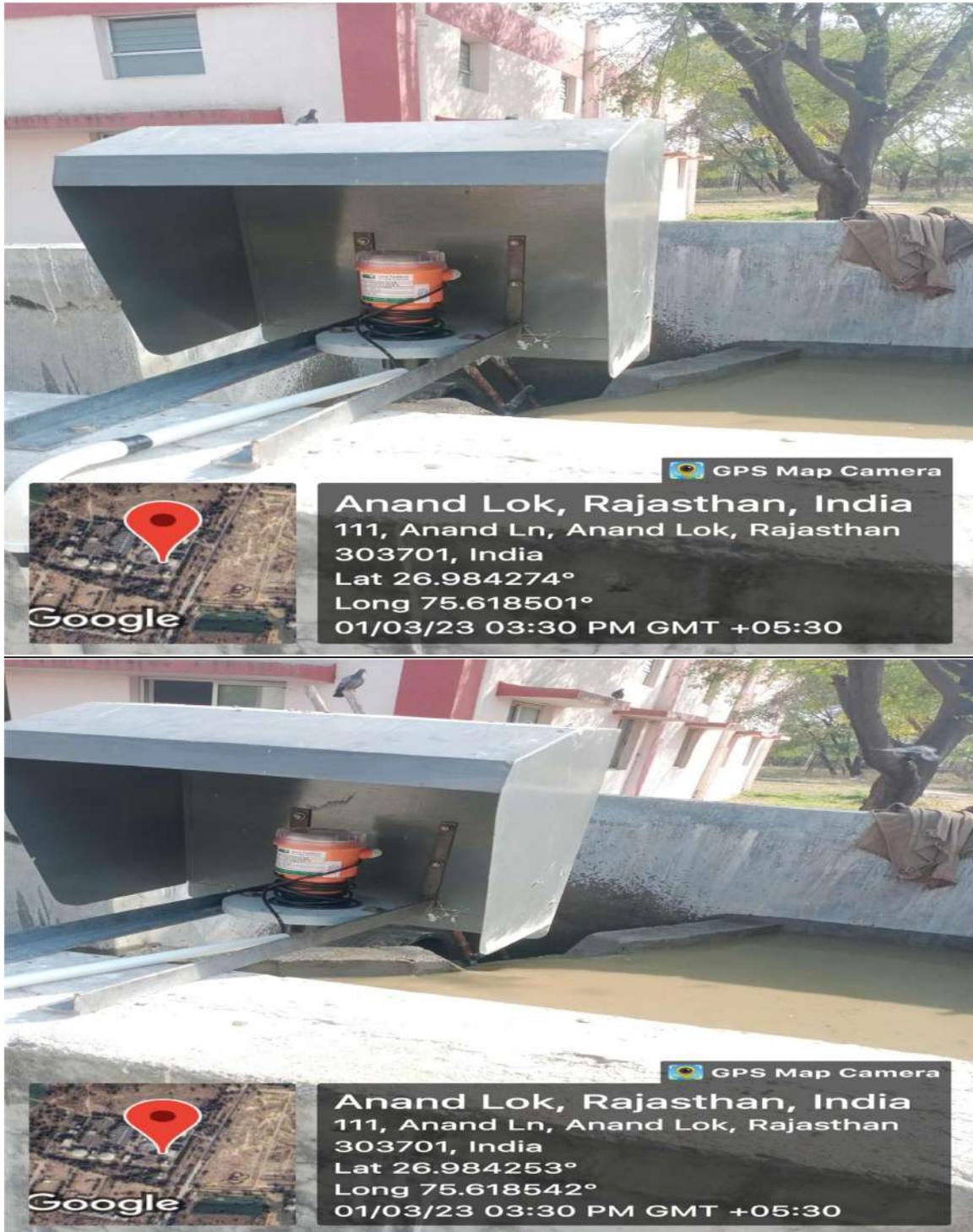
S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.78
3	Total Suspended Solids mg/l	4
4	Chemical Oxygen Demand (COD) mg/l	4.2
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
6	Oil & Grease mg/l	Not Traceable
7	Copper as Cu mg/l	Not Traceable
8	Zinc as Zn mg/l	Not Traceable
9	Nickel as Ni mg/l	Not Traceable
10	Lead as Pb mg/l	Not Traceable
11	Total Chromium as Cr mg/l	0.046
12	Iron as Fe mg/l	0.2668
13	Cadmium as Cd mg/l	Not Traceable
14	Chloride as Cl mg/l	116
15	Sulphate as SO ₄ mg/l	24
16	Hardness (Total) as CaCO ₃ mg/l	88
17	Hardness (Calcium) as CaCO ₃ mg/l	28
18	Magnesium Hardness as CaCO ₃ mg/l	60
19	Calcium (Titrimetric) as Ca mg/l	11
20	Magnesium as Mg mg/l	15
21	Phosphate (Total) as P mg/l	Not Traceable
22	Fluoride as F mg/l	0.547
23	Sodium as Na mg/l	379
24	Potassium as K mg/l	2.5
25	Total Dissolved Solids mg/l	732
26	Total Alkalinity as CaCO ₃ mg/l	452
27	Turbidity NTU	0.49
28	Manganese as Mn mg/kg	Not Traceable
29	Nitrate as NO ₃ mg/l	30.5
30	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact
Signed This On 10/10/2022


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

ANNEXURE-19



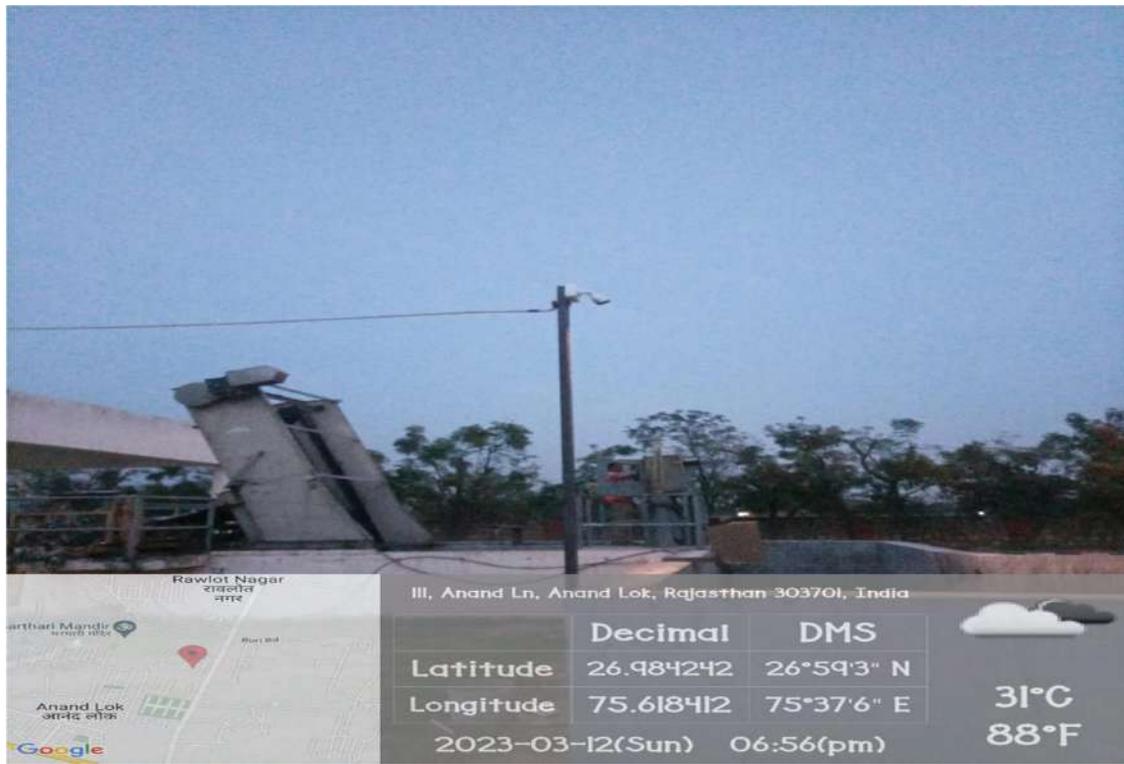
Flow Meter at Inlet point of Bypass Point

CCTV



CCTV Camera at Inlet Point of Bypass





**No:** JDA/EE PHE II/A & F/2022-2023/Feb/488**Dated :** 24/02/2023

Executive Engineer PHE II

Jaipur Development Authority,

Jaipur.

Sub :- Administrative & Financial Sanction of the Work.

I am directed to convey the Administrative & Financial Sanction of the work amounting to Rs.2,49,14,00,000.00 (Indian Rupee Two Hundred Fourty Nine Crore Fourteen Lacs Only) for undertaking the following work.

1 Details of Work :

Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.

2 The Expenditure shall be charged to the Budget head :**C1 :** 02-EXPENDITURE ON DEVELOPMENT WORK**C2 :** 07-Special Project**C3 :** 124-STP in various places for reuse**C4 :** 99-Various Work (Other Misc Works)**3 Year Wise proposed Expenditure :**

Year	2023-2024	2024-2025	2025-2026	2026-2027	2027-2028
Amount	25,83,00,000.00	11,07,00,000.00	70,74,66,666.67	70,74,66,666.67	70,74,66,666.66

4 Work Details :

Sr.No.	Name Of Work	Job No.	Estimated Cost (Rs)	Sanctioned Cost (Rs)	Remark
1.	Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.	JDA/EE PHE II/A & F/2022-2023/Feb/488	2,49,14,00,000.00	2,49,14,00,000.00	

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

5 The further details of the work are as follows :

Sr.No	Particulars	Amount (Rs)
1	Non-BSR Item	2,43,83,00,000.00
	Work Portion	2,43,83,00,000.00
	Add Add Contingency 4%	5,31,00,000.00
	Total Amount	2,49,14,00,000.00
	Say	2,49,14,00,000.00

6 Work Wise Bifurcation :

Sr. No.	Description	Amount (Rs)
1	Sewerage	2,49,14,00,000.00
	Total Amount	2,49,14,00,000.00
Sub-Estimate Details :		
	Total Amount	0.00

The Work Number has been assigned Work No. JDA/EE PHE II/2022-2023/Jan/590 which should be mentioned in all the references of the sanction and shall be shown in the MPR of the division.

7 On Completion of the work, a completion report in the following performa should be submitted :

Sr.No.	Name Of Work	Job No.	Sanctioned Cost (Rs)	Actual Cost (RS)	Reason of Variations
1.	Upgradation of Existing 30 MLD STP Gajadharpura (ASP to SBR Technology) Kalwar Road, Jaipur and to enhance the capacity with Construction of new additional 30 MLD Capacity STP at Gajadharpura based on SBR Technology followed by 10 Year O&M as per revised NGT Norms.	JDA/EE PHE II/A & F/2022-2023/Feb/488	2,49,14,00,000.00		

This bears the concurrence of PWC vide para No. 47/N held on 24/02/2023.

Remarks : 2/2023 PWC Meeting was held on 17.02.2023. The Agenda was presented by EE-PHE-II. After discussions and deliberations, the committee approved the administrative sanction of Rs. 249.14 Cr. and Financial sanction of Rs. 108.60 Cr. for Ist Phase for the work of Up-gradation of existing 30 MLD STP Gajadharpura (ASP to SBR technology) Kalwar road, Jaipur and to enhance the capacity with construction of new additional 30 MLD capacity STP at Gajadharpura based on BSR Technology by 10 year O&M as per revised NGST norms. For IInd phase works necessary permission be taken from PWC as when the works are required to be executed.

Chief Accounts Officer
For Director (Engineering)

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

NOTE : This is a computer generated statement and doesn't require any signature or stamp.